

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI**  
**MEMORANDUM OF APPEAL**  
**(Under 16(a) r/w 18(1) of the National Green Tribunal Act, 2010)**

**Appeal No. 36 of 2022**

1. Disha-A-Life School,  
Represented by its Correspondent
2. Dr. D.Muthukumaraswamy  
Farmer

**...Appellants**

**Vs.**

1. Hitech Die Cast (P) Ltd.,  
Represented by its Director
2. Unicast Alloys Pvt. Ltd.,  
Rep.by its Director, Mr.Vasudevan  
And 4-Others

**...Respondents**

**INDEX TO TYPED SET OF PAPERS**  
**FILED BY 1<sup>st</sup> and 2<sup>nd</sup> RESPONDENT**

<b>SN</b>	<b>DATE</b>	<b>DESCRIPTION OF DOCUMENTS</b>	<b>PAGE NO</b>
1	30.07.1990	Certificate of Corporation of the 4 <sup>th</sup> Respondent	1
2	---	License issued to the 5 <sup>th</sup> Respondent under Factories Act	2
3	05.03.1991 <i>Valid till 31.03.2021</i>	Consent Order issued by the 3 <sup>rd</sup> Respondent under Air & Water (Prevention and Control of Pollution) Act, 1981 to the 1 <sup>st</sup> Respondent & subsequent renewal orders	5
4	06.04.2011	Letter by the 2 <sup>nd</sup> Respondent to the Deputy Director, Town & Country Planning, Coimbatore	26
5	11.07.2020	Copy of Certificate issued by the Tahsildar, Pollachi Taluk, certifying that the 2 <sup>nd</sup> Respondent Unit is dumping the waste sand in their own vacant land	28
6	14.03.2022	Analysis Report of Ambient Air Quality by TNPCB to the 1 <sup>st</sup> Respondent	30
7	14.03.2022	Analysis Report of Ambient Air Quality by TNPCB to the 2 <sup>nd</sup> Respondent	39

8	28.03.2022	Consent Order issued by the TNPCC under Air(Prevention and Control of Pollution) Act, 1981 to the 1 <sup>st</sup> Respondent to operate	49
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10	03.08.2022	Photographs	65
11	26.08.2022	Environmental Monitoring & Testing Report	71

It is certified that the above mentioned documents are true copy of the original documents.

Dated at Chennai on this the 3<sup>rd</sup> day of August, 2022

FORM I R.



# CERTIFICATE OF INCORPORATION

No. 181-2812 of 1990

I hereby certify that HI-TEC DIE CAST PRIVATE

LIMITED \*\* \*\* \* \*\* \*

is this day incorporated under the Companies Act, 1956 (No. 1 of 1956) and that Company is Limited.

Given under my hand at COIMBATORE

this THIRTIETH day of JULY  
EIGHTH SEVENTH

One thousand nine hundred and NINETY

One thousand nine hundred and TWELVE (Sec. 11)



Registrar of Companies  
TAMIL NADU  
COIMBATORE

I.S.C.-1

## Form No. 2

[ Prescribed under Rules 4,7 and 12 of the Tamil Nadu Factories Rules ,1950 ]

Application for registration and grant or renewal of licence for the Year 2020 and notice of occupation as specified in Sections 6 and 7 of Factories Act 1948.

1.	<b>Particulars of the Factory</b>	
	Full name of the factory : HI-TEC DIECAST PVT LTD	Nature / Type of Industry : Limited Company
	Registration Number (if already registered) : CBE06876	Sector : Private
2.	<b>(a) Situation of the factory ( Door No., Survey Nos., etc. )</b>	
	Survey No. : S.F.NO.77/1.77/2101	Door No. / Plot No. / RS :
	Street / Road : Palnigoundenpudhur Pirivu	Area / Locality : Achipatti Post
	Town / Village : Pollachi	Local Body name :
	Local Body Type : Municipality	Ward No. : Tamil Nadu
	Taluk : Kinathukadavu	District : Coimbatore
	State : Tamil nadu	Nearest Police Station : Achipatti Post
	<b>(b) Address for communications</b>	
	Door No.: S.F.NO.77/1.77/2101, Palnigoundenpudhur Pirivu, Achipatti Post, Pollachi, Coimbatore District, Tamil Nadu, India - 642002.	Phone Number : Mobile Number : 9842366993 Fax Number : Email ID : hitec@unitedgroupcompanies.com Website : CIN Number ( If applicable ) : U27310TZ1990PTC002812
3.	<b>Particulars of the Owner of the Premises or Building</b>	
	Type of Ownership : Individual	Organization :
	Designation :	Name : Mr. A.G Krishna
	Father Name : B.Govindarajan	Gender : Male Age : 39 Date of Birth :
	Present Address	Permanent Address
	Flat name: L And T Apartments Flat No.: United Bhavan Door No.: No.431/143, Shringar Nagar, Bharathi Colony, Peelamedu, Coimbatore District, Tamil Nadu, India - 641004.	Flat name: L And T Apartments Flat No.: United Bhavan Door No.: No.431/143, Shringar Nagar, Bharathi Colony, Peelamedu, Coimbatore District, Tamil Nadu, India - 641004.
	Email ID : CBD06876	Phone Number :
	Mobile Number : 1111111111	Fax Number :
	Address Proof Furnished :	Address Proof : Dummy POA
	Nationality : Indian	Aaadhar ( UID ) :
4.	<b>Particulars of the occupier of the factory</b>	
	[ Person who has ultimate control over the affairs of the factory and in whose name the licence is to be issued - Referred to in Section 2(n) of ]	
	Name : Mr. A.G Krishna	Age : 39
	Gender : Male	Date of Birth :
	Father Name : B.Govindarajan	
	Present Address	Permanent Address
	Flat name: L And T Apartments Flat No.: United Bhavan Door No.: No.431/143, Shringar Nagar, Bharathi Colony, Peelamedu, Coimbatore District, Tamil Nadu, India - 641004.	Flat name: L And T Apartments Flat No.: United Bhavan Door No.: No.431/143, Shringar Nagar, Bharathi Colony, Peelamedu, Coimbatore District, Tamil Nadu, India - 641004.
	Email ID : ambhorn2016@gmail.com	Phone Number :
	Mobile Number : 1111111111	Fax Number :
	DIN Number :	
	Address Proof Furnished :	Address Proof Number : Dummy POA
	Nationality : Indian	Aadhar No. ( UID ) :
	Passport Number ( If foreigner ) :	Visa Type ( if foreigner ) :

5. **Particulars of the Manager**

Name : Mr. G Manisekaran	Age : 36
Gender : Male	Date of Birth :
Father Name : N.Govindaraj	
<b>Permanent Address</b>	<b>Present Address</b>
Door No.: 34/1, Karpaga Vinayagar Koil Street, Jeeva Nagar, Pollachi, Coimbatore District, Tamil Nadu, India - 642002.	Door No.: 34/1, Karpaga Vinayagar Koil Street, Jeeva Nagar, Pollachi, Coimbatore District, Tamil Nadu, India - 642002.
	
Email ID : hitec@unitedgroupcompanies.com	Phone Number :
Mobile Number : 9842366221	Fax Number :
Address Proof Furnished : Aadhaar Card	Address Proof Number : 668910591692
Nationality : Indian	Aadhar No. ( UID ) :
Passport Number ( If foreigner ) :	Visa Type ( If foreigner ) :
Visa valid upto ( If foreigner ) :	

6. **Nature of manufacturing process / processes**

(a) Carried on during preceding calendar year ( In case of factories already in existence ).

Manufacturing process description	National Industrial Classification Code
---	---

(b) To be carried on during the calendar year for which this application for licence is submitted.

Manufacturing process description	National Industrial Classification Code
Rough Iron Casting	24319

7. **Particulars of products manufactured during preceding calendar year**

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8. **Particulars of the Power in H.P.**

(a) Particulars of power actually installed

Quantity in H.P. : 1750.00	Stand by H.P. : 125.00
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(b) Particulars of power proposed to be additionally installed  
[ If any during the calendar year for which this application for licence is made ]

Quantity in H.P. : 0.00	Stand by H.P. : 0.00
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(c) Maximum quantity in H.P. that can be used.  
[ At any one time during the calendar year for which this application for licence is made ]

Maximum quantity in H.P. : 1750.0
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9. **Particulars of Pressure vessel testing and Medical Examination of workers**

(a) Pressure vessels testing fee payment details  
[ Prescribed under Rule 56-B of Tamilnadu Factories Rules, 1950.]

Number of pressure vessels in : 4	Testing fee paid in Rupees ( INR ) :
Payment reference number :	Date of payment :

(b) Medical examination fee payment details for workers engaged in Dangerous Operations  
[ Prescribed under Rule 95 of Tamilnadu Factories Rules, 1950.]

Number of workers engaged in : 0	Medical examination fee paid :
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JA

<b>(c) Medical examination fee payment details for workers employed in canteen</b> [ Prescribed under Rule 67-A of Tamilnadu Factories Rules, 1950.]	
Number of workers employed in canteen : 0	Medical examination fee paid in Rupees ( INR ) :
Payment reference number :	Date of payment :
<b>(d) Medical examination fee payment details for adolescent workers employed in the factory</b> [ Prescribed under Rule 86-A of Tamilnadu Factories Rules 1950]	
Number of adolescent workers employed : 0	Medical examination fee paid in Rupees ( INR ) :
Payment reference number :	Date of payment :
10.	<b>Particulars of the number of workers</b>
<b>(a) Maximum number of workers proposed to be employed on any one day during the calendar year for which this application is made.</b> [ Prescribed under slab limits in schedule to Rule 4 of Tamilnadu Factories Rules 1950 ]	
Maximum number of workers : 250	
<b>(b) Maximum number of workers actually employed on any one day during the preceding calendar year</b>	
Maximum number of workers : 175	
<b>(c) Number of workers ordinarily to be employed</b>	
Number of workers : 150	
11.	<b>Period for which grant / renewal of licence application is submitted</b>
Indicate the exact calendar year / years : Year 2020	Number of calendar years : 1
12.	<b>Particulars of the plan approval</b> [ Reference number and date of the latest approved plan ]
Approved By : Joint Director of Industrial Safety and Health - II, Coimbatore	Approval Number : R.Dis.D2/40657/11
	Date of Approval : 2012-07-09
13.	<b>Particulars of the licence fee payment</b>
Initial / renewal licence fee paid in Rupees ( INR ) : 120000.00	
14.	<b>Particulars Of Payment</b>
	Demand Draft Demand Draft Number : 166864 Demand Draft Date : 28/10/2019 Bank Name : AXIS BANK COIMBATORE MAIN BR Fees : Rs. 120000.00/-
15.	<b>Particulars of the contribution to Tamilnadu labour welfare fund</b> [ For the previous year ]
Amount remitted towards labour welfare fund in Rupees ( INR ) : 1590.00	Mode of payment : CASH
Payment reference number : 061703	Date of payment : 11/01/2019

Signature of the Manager  
Mr. G Manisekaran  
Date : 29/10/2019

**For Hi-Tec Die Cast Pvt Ltd**

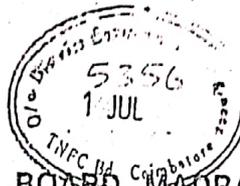
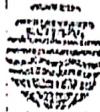
Signature of the Occupier  
Mr. A.G Krishna  
Date : 29/10/2019

Director.

Submitted To

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### TAMIL NADU POLLUTION CONTROL BOARD, MADRAS

CONSENT ORDER NO: 6506 *EX 10* DATED: 25.6.92

Proceedings No: T1/C&E/A/F-1155/15510/92-1 DATED: 25.6.92

Consent for Existing/New operation of the plant under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended.

Sub: TAMIL NADU POLLUTION CONTROL BOARD - CONSENT -  
MESSRS.

Hi Tee Die Cast Pvt. Ltd.  
S.F.NO.77/2 and 101 pt. Kurumbapalayam  
Pollachi Taluk  
Coimbatore District.

for the existing/new operation of the plant under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended.

- Ref: 1. Your Application No. 16513 dt. 29.4.92
- 2. Endt.No.F-3130/AE(V)/DDE/CBE/92 dt. 12.5.92

~~Board~~ Board Resolution No: 119-333 Dated: 1.5.92

CONSENT is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981) as amended (hereinafter referred to as "The Act") and the rules and orders made thereunder to

The Managing Director  
M/s. Hi Tee Die Cast Pvt. Ltd.  
S.F.NO. 77/2 and 101 pt. Kurumbapalayam  
Pollachi Taluk  
Coimbatore District.

(hereinafter referred to as "The Applicant") authorising him/her/them to operate his/her/their industrial plant in the Air Pollution Control Area as notified by the Government and to ~~carry on~~ make existing discharge of emissions/make new discharge of emissions from the stacks/chimneys.

This is subject to the provisions of the Act and the rules and orders made thereunder and further subject to the terms and conditions incorporated in the Special and General Conditions annexed.

This CONSENT is valid for a period ending with the 31st day of March 1993.  
(Thirty first March Ninethun Nineth three).

rc/29.6.92

*29/6/92*  
for CHAIRMAN  
Tamil Nadu Pollution Control Board  
Madras



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# TAMIL NADU POLLUTION CONTROL BOARD

RENEWAL CONSENT ORDER NO. .... 6306

Board's Proceedings No.

Dated :

TT/THPCB/F3377/CBE/KM/A/2007

22/01/2008

Sub : TAMIL NADU POLLUTION CONTROL BOARD - RENEWAL CONSENT - MESSERS.

HI-TECH DIE CAST PRIVATE LIMITED,  
SF NO. 77/2 & 101PT, KURUDAMPALAYAM VILLAGE,  
POLLACHI TALUK,  
COIMBATORE DISTRICT

for Existing operation of the plant under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981, as amended in 1987..

Ref. 1) Board's Proc. No. :

- 1. PROC. NO. TT/THPCB/F3377/CBE/KM/A/2007 DT. 23.1.2007
- 2. RTR MD.DEE/CBE0064/AE-V DT. 17.9.2007

CONSENT is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981, as amended in 1987. (hereinafter referred to as "The Act") and the rules and orders made thereunder to Thiru/Thiruvargal/The .....

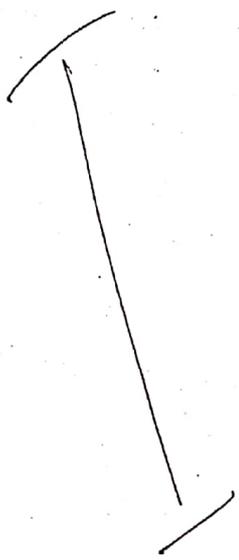
THE MANAGING DIRECTOR,  
HI-TECH DIE CAST PRIVATE LIMITED,  
SF NO. 77/2 & 101PT, KURUDAMPALAYAM VILLAGE,  
POLLACHI TALUK,  
COIMBATORE DISTRICT

(herein after referred to as "The Applicant") authorising him/ ~~her~~ to operate his/ ~~her~~ industrial plant in the Air Pollution Control area as notified by the Government and to continue ~~to~~ existing discharge of emissions/ ~~to~~ discharge of ~~emissions~~ from the stacks/ chimneys.

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PAGE 1 2

This is subject to the provisions of the Act and the rules and orders made thereunder and further subject to the terms and conditions incorporated under the Special and General Conditions stipulated in the Consent Order issued in the Board's Proceedings cited above and subject to the following conditions.



This renewal CONSENT ORDER is valid for the period ending with ~~31st March 2008~~ ..... 30th SEPTEMBER 2008

(THIRTIETH SEPTEMBER TWO THOUSAND EIGHT)

*[Signature]*  
Member Secretary  
Tamil Nadu Pollution Control Board,  
Chennai - 32.

*[Signature]*  
31/1/08

To

THE MANAGING DIRECTOR,  
M/S. HI-TECH DIE CAST PRIVATE LIMITED,  
ACHIPATTI POST,  
POLLACHI-641 002  
COIMBATORE DISTRICT

COIMBATORE

Copy to the District Environmental Engineer, TNPC Board.....  
(With enclosures for information and necessary action)

Copy to the Joint Chief Environmental Engineer, TNPC Board..... for  
information and necessary action.

Copy to the Commissioner/.....

POLLACHI NORTH PANCHAYAT UNION  
COIMBATORE DISTRICT

Copy to the Executive Officer

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# TAMIL NADU POLLU

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## TAMILNADU POLLUTION CONTROL BOARD

CONSENT ORDER NO. : 17474

Dated 08/04/2008

Proceedings No. : T7/TNPCB/F 13831/RM/CBE/A/2008

Dated 08/04/2008

*Expansion*  
Consent for Existing / New operation of the plant under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended.

Sub : TAMIL NADU POLLUTION CONTROL BOARD - CONSENT -

MESSERS HITECH DIE CAST (P) LTD.,

SF NO. 77/1, 77/2 & 101 PART,

KURLMBAPALAYAM VILLAGE,

POLLACHI TALUK,

COIMBATORE DISTRICT

for the *Expansion* existing/new operation of the plant under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended.

- Ref :
- 1.YOUR APPLICATION NO.3277, DT.25.4.2007
  - 2.BOARD PROC.NO.T7/TNPCB/F13831/RM/A/2007/DT.19.07.2007
  - 3.IR NO.DEE/CBE/F0064/AE II/DT.22.02.2008
  - 4.CCC RES.NO.31-19, DT.27.03.2008

Board Resolution No :

dated / /

CONSENT is hereby granted under Section 21 of the Air (Prevention and Control of Pollution Act, 1981 (Central Act 14 of 1981) as amended hereinafter referred to as 'The Act') and the rules and orders made thereunder to

THE DIRECTOR,

M/c. HITECH DIE CAST (P) LTD.,

SF NO. 77/1, 77/2 & 101 PART,

KURLMBAPALAYAM VILLAGE,

POLLACHI TALUK,

COIMBATORE DISTRICT

(hereinafter referred to as 'The Applicant') authorising him/~~her~~ to operate his/~~her~~ industrial plant in the Air Pollution Control Area as notified by the Government and to continue to ~~make~~ existing discharge of emissions <sup>and</sup> make new discharge of emissions from the stacks/chimneys.

This is subject to the provisions of the Act and the rules and orders made thereunder and further subject to the terms and conditions incorporated in the Special and General Conditions annexed.

This CONSENT is valid for a period ending with the 31st day of March, 2009 (Thirty first day of March Two Thousand Nine )

*P. Ram*  
30/4/08  
For MEMBER SECRETARY  
TAMIL NADU POLLUTION CONTROL BOARD  
CHENNAI

*RDS*  
28/9/08

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# TAMIL NADU POLLUTION CONTROL BOARD

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## TAMILNADU POLLUTION CONTROL BOARD

CONSENT ORDER NO. : 21437

dated 08/04/2008

Proceedings No. : T7/TNPCB/F 13831/RM/CBE/W/2008

dated 08/04/2008

Consent for Existing/<sup>Expansion</sup>New or Altered outlet/discharge of sewage and/or trade effluent under Section 25/26 of the WATER (Prevention and Control of Pollution) Act, 1974 as amended.

Sub : TAMIL NADU POLLUTION CONTROL BOARD - CONSENT  
MESSERS HITECH DIE CAST (P) LTD.,  
SF NO. 77/1, 77/2 & 101 PART,  
KURUMBAPALAYAM VILLAGE,  
POLLACHI TALUK,  
COIMBATORE DISTRICT

for the discharge of sewage and/or trade effluent under Section 25/26 of the WATER (Prevention and Control of Pollution) Act, 1974 (Central Act, 6 of 1974) as amended.

- Ref :
- 1.YOUR APPLICATION NO.52340, DT.25.4.2007
  - 2.BOARD PRDC.NO. 77/TNPCB/F 13831/RM/W/2007/DT.19.07.2007
  - 3.JR NO.DEE/CBE/F0064/AE 11/DT.22.02.2008
  - 4.CCC RES.NO.J1-19, DT.27.03.2008

Board Resolution No :

DATED : / /

CONSENT is hereby granted under Section 25/26 of the WATER (Prevention and Control of Pollution Act, 1974 (Central Act 6 of 1974) as amended (hereinafter referred to as 'The Act') and the rules and orders made thereunder to

THE DIRECTOR,  
M/s. HITECH DIE CAST (P) LTD.,  
SF NO. 77/1, 77/2 & 101 PART,  
KURUMBAPALAYAM VILLAGE,  
POLLACHI TALUK,  
COIMBATORE DISTRICT

(hereinafter referred to as 'The Applicant') authorising him/her/they to continue to or bring into use new discharge or use new/altere outlet for discharge of sewage and/or trade effluent.

This is subject to the provisions of the Act and the rules and orders made thereunder and further subject to the terms and conditions incorporated in the Special and General Conditions annexed.

This CONSENT is valid for a period ending with the 31st day of March 2009 (Thirty first day of March Two Thousand Nine )

*[Signature]*  
2014/08  
For MEMBER SECRETARY  
TAMIL NADU POLLUTION CONTROL BOARD  
CHENNAI

*[Signature]*  
28/4/08

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## TAMILNADU POLLUTION CONTROL BOARD

RENEWAL OF CONSENT ORDER No.17474/2011

Proceeding No.T7/TNPCB/F-13831/RL/CBE/A/2011 Dated 30.05.2011

Consent for Existing operation of the plant under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Sub: TAMIL NADU POLLUTION CONTROL BOARD - RENEWAL OF  
CONSENT – M/s. HITECH DIE CAST (P) LIMITED, S.F. No.77/1&2,  
101part Kurumbapalayam Village, Pollachi Taluk, Coimbatore District  
- for the Existing operation of the plant under Section 21 of the Air  
(Prevention and Control of Pollution) Act, 1981.

- Ref: 1. Bd. Proc. No.T7/TNPCB/F-13831/RM/CBE/A/2008 Dated  
08.04.2008.  
2. Bd. Proc. No.T7/TNPCB/F-13831/RL/CBE/A/2011-A Dated  
30.05.2011.  
3. I.R. No.F-CBE-0064/RL/DEE/CBE/2011 Dated 16.04.2011 &  
03.05.2011.

CONSENT is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Managing Director,  
M/s. Hitech Die Cast (P) Limited,  
S.F. No.77/1&2, 101part Kurumbapalayam Village,  
Pollachi Taluk,  
Coimbatore District.

(herein after referred to as "The Applicant") authorizing him to operate his industrial plant in the Air Pollution Control area as notified by the Government and to continue to make existing discharge of emissions from the stacks/chimneys.

POLLUTION PREVENTION PAYS

அகம் தூய்மை வாய்மைக்கு புறம் தூய்மை வாழ்வுக்கு

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## TAMILNADU POLLUTION CONTROL BOARD

This is subject to the provisions of the Act, and the rules and order made there under and further subject to the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued in this Office Proceedings cited above and subject to the following conditions.

1. The unit shall ensure the compliance of the National Ambient Air Quality Standards issued by the Ministry of Environment and Forests, Government of India, vide Notification dated 16.11.2009 as enclosed vide Annexure.
2. The unit shall improve the green belt development to cover 25% of the area acquired at the rate 400 trees per hectare in consultation with the District Forests Officer.

The CONSENT is valid for the period ending 31.03.2012

(Thirty First March Two Thousand and Twelve)

Date: 30.05.2011

Sd./- xxxxx  
Member Secretary.

To

The Managing Director,  
M/s. Hitech Die Cast (P) Limited,  
Achipatti P.O.,  
Pollachi - 642 002.

Copy to:

1. The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Coimbatore - (For more information and necessary action)
2. The Commissioner,  
Pollachi Panchayat Union,  
Coimbatore District.
3. BMS.
4. Technical File.

/Forwarded by Order/

for Member Secretary.

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POLLUTION PREVENTION PAYS  
அகம் தூய்மை வாய்மைக்கு! புறம் தூய்மை வாழ்வுக்கு!

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## TAMILNADU POLLUTION CONTROL BOARD

RENEWAL OF CONSENT ORDER No.21437/2011

Proceeding No.T7/TNPCB/F-13831/RL/CBEW/2011 Dated 30.05.2011

Consent for Existing outlet/discharge of sewage and trade effluents under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974.

Sub: TAMIL NADU POLLUTION CONTROL BOARD - RENEWAL OF CONSENT - M/s. HITECH DIE CAST (P) LIMITED, S.F. No.77/1&2, 101part Kurumbapalayam Village, Pollachi Taluk, Coimbatore District - Discharge of sewage and trade effluent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974(Central Act.6 of 1974).

Ref: 1. Bd. Proc. No.T7/TNPCB/F-13831/RM/CBEW/2008 Dated 08.04.2008  
2. I.R. No.F-CBE-0064/RI./DEE/CBE/2011 Dated 16.04.2011 & 03.05.2011.

CONSENT is hereby granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 (Central Act 6 of 1974)(herein after referred to as "The Act") and the rules and orders made there under to

The Managing Director,  
M/s. Hitech Die Cast (P) Limited,  
S.F. No.77/1&2, 101part Kurumbapalayam Village,  
Pollachi Taluk,  
Coimbatore District.

(herein after referred to as "The Applicant") authorizing him to continue to use existing outlet for discharge of sewage and trade effluent.

POLLUTION PREVENTION PAYS  
அகம் தூய்மை வாய்மைக்கு! புறம் தூய்மை வாழ்வுக்கு!

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## TAMILNADU POLLUTION CONTROL BOARD

This is subject to the provisions of the Act, and the rules and order made there under and further subject to the terms and conditions incorporated under the Special and General Conditions stipulated in the Consent Order issued in this office Proceedings cited above and subject to the following conditions.

1. The unit shall improve the solar evaporation pan with increased height from ground level as per guidelines.

The CONSENT is valid for the period ending 31.03.2012

(Thirty First March Two Thousand and Twelve)

Date: 30.05.2011

Sd./- xxxxx  
Member Secretary.

✓  
The Managing Director,  
M/s. Hitech Die Cast (P) Limited,  
Achipatti P.O.,  
Pollachi - 642 002.

Copy to:

1. The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Coimbatore - (For more information and necessary action)
2. The Commissioner,  
Pollachi Panchayat Union,  
Coimbatore District.
3. BMS.
4. Technical File.

/Forwarded by Order/

For Member Secretary.  
5/2/11 5/7/2011

ET/24 06 11

2

POLLUTION PREVENTION PAYS

அகம் தூயமை வாயமைக்கு! புறம் தூயமை வாழவுக்கு!

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By Registered Post with Ack. Due  
(This document contains 2 Pages)



## TAMILNADU POLLUTION CONTROL BOARD

RENEWAL OF CONSENT ORDER No.17474

Proceeding No.T11/TNPCB/FD 169/RMCBS/A/2014 Dated: 05.12.2014

Consent for Existing operation of the plant under Section 21 of the Air  
(Prevention and Control of Pollution) Act, 1981.

**Sub:** TAMIL NADU POLLUTION CONTROL BOARD - RENEWAL OF  
CONSENT – M/s Hitech Die Cast (P) Limited, S.F. No. 77/1&2,  
101Part, Kurumbapalayam Village, Pollachi Taluk, Coimbatore  
District - For the Existing operation of the plant under Section 21  
of the Air (Prevention and Control of Pollution) Act, 1981.

**Ref:** 1. Proc. No.T7/TNPCB/F.13831/RL/CBEA/2011 dated: 30.05.2011.  
2. I.R. No.F.CBS0031/RM/DEE/CBS/2014 dated: 13/10/2014.

\*\*\*\*\*

CONSENT is hereby granted under Section 21 of the Air (Prevention and Control  
of Pollution) Act, 1981 (Central Act 14 of 1981) (hereinafter referred to as "The Act") and  
the rules and orders made there under to

The Managing Director,  
M/s Hitech Die Cast (P) Limited,  
S.F.No. 77/1&2, 101Part,  
Kurumbapalayam Village,  
Pollachi Taluk,  
Coimbatore District

(herein after referred to as "The Applicant") authorizing him to operate his  
industrial plant in the Air Pollution Control area as notified by the Government and to  
continue to make existing discharge of emissions from the stacks / chimneys.

POLLUTION PREVENTION PAYS  
அகழ்வுகாக்கும் முயற்சியை மேற்கொள்ளுங்கள்! தூய்மை காக்கும் முயற்சியை மேற்கொள்ளுங்கள்!

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## TAMILNADU POLLUTION CONTROL BOARD

This is subject to the provisions of the Act, and the rules and order made there under and further subject to the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued in this Office Proceedings cited above and subject to the following conditions.

1. The unit shall operate and maintain the APC measures efficiently and continuously so as to achieve the standards prescribed by the Board and shall satisfy the ANL standards prescribed by the Board.
2. The unit shall not go for expansion without obtaining prior consent of the Board.
3. The unit shall continue to develop green belt cover all around its premises.

The CONSENT is valid for the period ending 30.09.2015  
(Thirtieth September Two Thousand and Fifteen)

Sd/-xxxxx  
Chairman

To

The Managing Director,  
M/s Hitech Die Cast (P) limited,  
Achipatti P.O.,  
Pollachi-642 002

Copy to:

1. The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Coimbatore South - (For more information and necessary action)
2. The Commissioner,  
Pollachi Panchayat Union,  
Coimbatore District.
3. BMS.
4. Technical File.

//Forwarded by Order//

For Chairman  
9/12/2014

POLLUTION PREVENTION PAYS

அகம் தூய்மை வாய்மைக்கு புறம் தூய்மை வாழ்வுக்கு!

Registered Post with Ack. Due  
(This document contains 2 Pages)



## TAMILNADU POLLUTION CONTROL BOARD

RENEWAL OF CONSENT ORDER No. 21437

Proceeding No.T11/TNPCB/FD 169/RM/CBS/W/2014 Dated: 05.12.2014

Consent for Existing outlet / discharge of sewage and trade effluent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974.

**Sub:** TAMIL NADU POLLUTION CONTROL BOARD - RENEWAL OF CONSENT – M/s. Hitech Die Cast (P) Limited, S.F. No. 77/1&2, 101Part, Kurumbapalayam Village, Pollachi Taluk, Coimbatore District - Discharge of sewage and trade effluent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 (Central Act, 6 of 1974).

**Ref:** 1. Proc. No.T7/TNPCB/F.13831/RL/CBEW/2011 dated: 30.05.2011  
2. I.R. No.F.CBS0031/RM/DEE/CBS/2014 dated: 13/10/2014.

\*\*\*\*\*

CONSENT is hereby granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 (Central Act 6 of 1974) (herein after referred to as "The Act") and the rules and orders made there under to

The Managing Director,  
M/s Hitech Die Cast (P) Limited,  
S.F.No. 77/1&2, 101Part,  
Kurumbapalayam Village,  
Pollachi Taluk,  
Coimbatore District

(herein after referred to as "The Applicant") authorizing him to continue to use existing outlet for discharge of sewage and trade effluent.



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## TAMILNADU POLLUTION CONTROL BOARD

This is subject to the provisions of the Act, and the rules and order made there under and further subject to the terms and conditions incorporated under the Special and General Conditions stipulated in the Consent Order issued in this office Proceedings cited above and subject to the following conditions.

1. The unit shall ensure that scrubber bleed off is disposed into impervious solar evaporation pan.
2. The unit shall maintain log book for the generation and disposal of the solid waste for further beneficial use per day .
3. No Expansion activity and production shall be undertaken without prior consent of the Board under both acts.
4. The unit shall furnish the latest GFA as on 31/03/2014 and shall remit the difference in consent fee if any upto 2014-15.

The CONSENT is valid for the period ending 30.09.2015  
(Thirtieth September Two Thousand and Fifteen)

Sd/-xxxxx  
Chairman

To

The Managing Director,  
M/s Hitech Die Cast (P) limited,  
Achipatti P.O.,  
Pollachi-642 002

Copy to:

1. The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Coimbatore South - (For more information and necessary action)
2. The Commissioner,  
Pollachi Panchayat Union,  
Coimbatore District.
3. BMS.
4. Technical File.



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18

# TAMILNADU POLLUTION CONTROL BOARD

CONSENT ORDER NO. 150822238455 DATED: 29/10/2015.



PROCEEDINGS NO. T11/TNP/CB/F.0470CBS/RM/CBS/A/2015 DATED: 29/10/2015

SUB: Tamil Nadu Pollution Control Board - RENEWAL OF CONSENT -M/s. HITECH DIE CAST (P) LIMITED , S.F.No. 77/1 & 2, 101 Part, KURUMBAPALAYAM village, Pollachi Taluk and Coimbatore District - Renewal of Consent for the operation of the plant and discharge of emissions under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) -Issued- Reg.

- REF: 1. Proc No.:T11/TNP/CB/FD 169/RM/CBS/W&A/2014 dated: 5/12/2014
- 2. Unit's application for CTO renew on 21/9/2015
- 3. FIR. No : F.0470CBS/RM/AE/CBS/2015 dated 23/09/2015

RENEWAL OF CONSENT is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Top Director  
 M/s HITECH DIE CAST (P) LIMITED,  
 S.F.No. 77/1 & 2, 101 Part,  
 KURUMBAPALAYAM village,  
 Pollachi Taluk,  
 Coimbatore District.

Authorizing the occupier to operate the industrial plant in the Air Pollution Control Area as notified by the Government and to make discharge of emission from the stacks/chimneys.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This RENEWAL OF CONSENT is valid for the period ending September 30, 2016

*[Signature]*  
 Member Secretary,  
 Tamil Nadu Pollution Control Board,  
 Chennai

*[Signature]*  
 29/10/15

POLLUTION PREVENTION PAYS

சுத்தம் தூசின்மை என்பது உயர்ந்த தூசின்மை என்பதுதான்!

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Scanned with CamScanner



## TAMILNADU POLLUTION CONTROL BOARD

CONSENT ORDER NO. 150812238455 DATED: 29/10/2015.

PROCEEDINGS NO. T11/TNPCB/F.0470CBS/RM/CBS/W/2015 DATED: 29/10/2015

SUB: Tamil Nadu Pollution Control Board - RENEWAL OF CONSENT - M/s. HITECH DIE CAST (P) LIMITED, S.F.No. 77/1 & 2, 101 Part, KURUMBAPALAYAM village, Pollachi Taluk and Coimbatore District - Renewal of Consent for the operation of the plant and discharge of sewage and/or trade effluent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1985 (Central Act 6 of 1974) - Issued- Reg.

REF: 1. Proc No.: T11/TNPCB/FD 169/RM/CBS/W&A/2014 dated: 5/12/2014  
2. Unit's application for CTO renew on 21/9/2015  
3. FIR. No : F.0470CBS/RM/AE/CBS/2015 dated 23/09/2015

RENEWAL OF CONSENT is hereby granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1985 (Central Act, 6 of 1974) (hereinafter referred to as "The Act") and the rules and orders made there under to

The The Director  
M/s HITECH DIE CAST (P) LIMITED,  
S.F.No. 77/1 & 2, 101 Part  
KURUMBAPALAYAM Village,  
Pollachi Taluk,  
Coimbatore District.

Authorising the occupier to make discharge of sewage and/or trade effluent.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This RENEWAL OF CONSENT is valid for the period ending September 30, 2016

Member Secretary  
Tamil Nadu Pollution Control Board,  
Chennai  
H. Veda  
21/11/15

POLLUTION PREVENTION PAYS

சுயம் தாய்மை வாய்மைக்கு! புறம் தாய்மை வாய்மைக்கு!

20



**TAMILNADU POLLUTION CONTROL BOARD**

CONSENT ORDER NO. 160826710020 DATED: 21/09/2016.

PROCEEDINGS NO.F.0470CBS/OL/DEE/TNPNB/CBS/A/2016 DATED: 21/09/2016

SUB: Tamil Nadu Pollution Control Board - RENEWAL OF CONSENT -M/s. HITECH DIE CAST (P) LIMITED , S.F.No. 77/1 & 2, 101 Part, KURUMBAPALAYAM village, Pollachi Taluk and Coimbatore District - Renewal of Consent for the operation of the plant and discharge of emissions under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) -Issued- Reg.

REF: 1. Proc. No. T11/TNPNB/F.0470CBS/RM/CBS/A/2015, dated; 29.10.2015.  
2. Unit's Application for Renewal of Consent through OCMMS, dated: 12.09.2016.  
3. IR.No : F.0470CBS/OL/AE/CBS/2016 dated 21.09.2016.

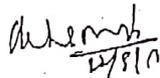
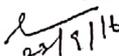
RENEWAL OF CONSENT is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Director  
M/s.HITECH DIE CAST (P) LIMITED,  
S.F.No. 77/1 & 2, 101 Part,  
KURUMBAPALAYAM village,  
Pollachi Taluk,  
Coimbatore District.

Authorizing the occupier to operate the industrial plant in the Air Pollution Control Area as notified by the Government and to make discharge of emission from the stacks/chimneys.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This RENEWAL OF CONSENT is valid for the period ending March 31, 2017

  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH  


**POLLUTION PREVENTION PAYS**

சுத்தப் சூழலுக்கு வாங்குங்கள்! மாசுப் சூழலுக்கு வாங்காதீர்கள்!



## TAMILNADU POLLUTION CONTROL BOARD

CONSENT ORDER NO. 160816710020 DATED: 21/09/2016.

PROCEEDINGS NO.F.0470CBS/OL/DEE/TNP/CB/CBS/W/2016 DATED: 21/09/2016

SUB: Tamil Nadu Pollution Control Board - RENEWAL OF CONSENT - M/s. HITECH DIE CAST (P) LIMITED , S.F.No. 77/1 & 2, 101 Part, KURUMBAPALAYAM village, Pollachi Taluk and Coimbatore District - Renewal of Consent for the operation of the plant and discharge of sewage and/or trade effluent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act 6 of 1974) - Issued- Reg.

REF: 1. Proc. No. T11/TNP/CB/F.0470CBS/RM/CBS/A/2015, dated; 29.10.2015.  
2. Unit's Application for Renewal of Consent through OCMMS, dated: 12.09.2016.  
3. IR.No : F.0470CBS/OL/AE/CBS/2016 dated 21.09.2016.

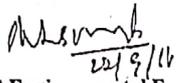
RENEWAL OF CONSENT is hereby granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act, 6 of 1974) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Director  
M/s.HITECH DIE CAST (P) LIMITED,  
S.F.No. 77/1 & 2, 101 Part,  
KURUMBAPALAYAM Village ,  
Pollachi Taluk ,  
Coimbatore District .

Authorising the occupier to make discharge of sewage and /or trade effluent.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This RENEWAL OF CONSENT is valid for the period ending March 31, 2017

  
22/9/16  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH

POLLUTION PREVENTION PAYS

அகம் தூய்மை செய்வார்களே! புறம் தூய்மை செய்குங்கள்!



**TAMILNADU POLLUTION CONTROL BOARD**

CONSENT ORDER NO. 170828614603

DATED: 02/06/2017.

PROCEEDINGS NO.F.0470CBS/OL/DEE/TNP/CB/CBS/A/2017 DATED: 02/06/2017

SUB: Tamil Nadu Pollution Control Board - RENEWAL OF CONSENT -M/s. HITECH DIE CAST PRIVATE LIMITED , S.F.No. 77/1, 77/2 & 101 Part, KURUMBAPALAYAM village, Pollachi Taluk and Coimbatore District - Renewal of Consent for the operation of the plant and discharge of emissions under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) -Issued- Reg.

- REF: 1. CTO Proc. No. T7/TNP/CB/F.13831/RM/CDE/W&A/2008 dated 09.04.2008
- 2. RCO Proc. No. 0470CBS/OL/DEE/TNP/CB/CBS/W&A/2016 dated 21.09.2016
- 3. Unit's application id 8614603 for CTO-renew 21.03.2017
- 4. Application resubmitted in OCMMS after corrections on 31.05.2017
- 5. IR No. F.0470CBS/OL/AE/CBS/2017 dated 31.05.2017

RENEWAL OF CONSENT is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Director  
M/s.HITECH DIE CAST PRIVATE LIMITED,  
S.F.No. 77/1, 77/2 & 101 Part,  
KURUMBAPALAYAM village,  
Pollachi Taluk,  
Coimbatore District.

Authorizing the occupier to operate the industrial plant in the Air Pollution Control Area as notified by the Government and to make discharge of emission from the stacks/chimneys.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This RENEWAL OF CONSENT is valid for the period ending March 31, 2019

A. SHANMUGAM

District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH

Digitally signed by A. SHANMUGAM  
DN: cn=A. SHANMUGAM, o=TAMILNADU POLLUTION CONTROL BOARD,  
ou=COIMBATORE SOUTH, postalCode=641002, email=A.SHANMUGAM@tnpcb.gov.in,  
c=IN  
Date: 2017.06.02 11:52:15 +05'30'

**POLLUTION PREVENTION PAYS**

அக்சன் குரம்பாயம் கார்ப்பரேட்டர்ஸ் லிமிடெட் | இயல் குரம்பாயம் கார்ப்பரேட்டர்ஸ் லிமிடெட்



24

CONSENT ORDER NO. 1905221398241 DATED: 01/03/2019.

PROCEEDINGS NO.F.0470CBS/OL/DEE/TNPCB/CBS/A/2019 DATED: 01/03/2019

**SUB:** Tamil Nadu Pollution Control Board –CONSENT TO OPERATE –DIRECT -M/s. HITECH DIE CAST PRIVATE LIMITED , S.F.No. 77/1, 77/2 & 101 Part, KURUMBAPALAYAM village Pollachi Taluk and Coimbatore District - Consent for operation of the plant and discharge of emissions under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) –Issued- Reg.

**Ref:** 1. CTO Proc. No.T1/CBE/W&A/F-115/18490&16518/92-1 dated: 25.06.1992  
2. CTO-Expansion Proc. No. T7/TNPCB/F13831/RM/CBE/W&A/2008 dated 08.04.2008  
3. Unit application id 21398241 for CTO–Direct in OCMMMS dated 22.02.2019  
4. I.R No: F.0470CBS/OL/AE/CBS/2019 dated 26.02.2019  
5. Minutes of the 71th ZLCCC meeting dated 27.02.2019 held at the O/o, JCEE(M), Coimbatore

CONSENT TO OPERATE is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Director,  
M/s . HITECH DIE CAST PRIVATE LIMITED  
S.F No.77/1, 77/2 & 101 Part,  
KURUMBAPALAYAM Village,  
Pollachi Taluk,  
Coimbatore District.

Authorizing the occupier to operate the industrial plant in the Air Pollution Control Area as notified by the Government and to make discharge of emission from the stacks/chimneys.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This CONSENT is valid for the period ending March 31, 2021

P. MANIMARAN

District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH

Digitally signed by P. MANIMARAN  
DN: cn=P. MANIMARAN, o=TAMIL NADU POLLUTION CONTROL BOARD,  
ou=ENGINEERING DEPARTMENT, postalCode=642002, st=TN,  
serial=2354709406023421755506607ae5e87c0e66a679a873e5c7e454  
3ca0c27411c5e5a30c, cn=P. MANIMARAN  
Date: 2019.03.01 19:33:05 +05'30'

To  
The Director,  
M/s.HITECH DIE CAST PRIVATE LIMITED,  
S.F No. 77/1, 77/2, 101 Part, Kurumbapalayam Village, Achipatti Post, Pollachi Taluk, Coimbatore District,  
Pin: 642002

Copy to:

- 1.The Commissioner, POLLACHI NORTH-Panchayat Union, Pollachi Taluk, Coimbatore District .
2. Copy submitted to the Member Secretary, Tamil Nadu Pollution Control Board, Chennai for favour of kind information.
3. Copy submitted to the JCEE-Monitoring, Tamil Nadu Pollution Control Board, Coimbatore for favour of kind information.
4. File

CONSENT ORDER NO. 1905121398241 DATED: 01/03/2019.

PROCEEDINGS NO.F.0470CBS/OL/DEE/TNPCB/CBS/W/2019 DATED: 01/03/2019

**SUB:** Tamil Nadu Pollution Control Board –CONSENT TO OPERATE – DIRECT -M/s. HITECH DIE CAST PRIVATE LIMITED , S.F.No. 77/1, 77/2 & 101 Part, KURUMBAPALAYAM village Pollachi Taluk and Coimbatore District - Consent for the operation of the plant and discharge of sewage and/or trade effluent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act 6 of 1974)– Issued- Reg.

- Ref: 1. CTO Proc. No.T1/CBE/W&A/F-115/18490&16518/92-1 dated: 25.06.1992  
2. CTO-Expansion Proc. No. T7/TNPCB/F13831/RM/CBE/W&A/2008 dated 08.04.2008  
3. Unit application id 21398241 for CTO–Direct in OCMMS dated 22.02.2019  
4. I.R No: F.0470CBS/OL/AE/CBS/2019 dated 26.02.2019  
5. Minutes of the 71th ZLCCC meeting dated 27.02.2019 held at the O/o, JCEE(M), Coimbatore

CONSENT TO OPERATE is hereby granted under Section 25 of the Water (Prevention and Control of Pollution) Act. 1974 as amended in 1988 (Central Act, 6 of 1974) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Director,  
M/s . HITECH DIE CAST PRIVATE LIMITED  
S.F No.77/1, 77/2 & 101 Part,  
KURUMBAPALAYAM Village,  
Pollachi Taluk,  
Coimbatore District.

Authorising the occupier to make discharge of sewage and /or trade effluent.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

This CONSENT is valid for the period ending March 31, 2021

**P. MANIMARAN**

District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH

Digitally signed by P. MANIMARAN  
DN: cn=P. MANIMARAN, o=TAMILNADU POLLUTION CONTROL BOARD,  
ou=ENGINEERING DEPARTMENT, postalCode=58001, st=Tamil  
Nadu,  
2.5.4.20=4060224c37595d56de7be5e87cbe69a676c873e9c2e4543  
eafcd721c5e5a90, email=P. MANIMARAN  
Date: 2019.03.01 19:51:22 +05'30'

To  
The Director,  
M/s.HITECH DIE CAST PRIVATE LIMITED,  
S.F No. 77/1, 77/2, 101 Part, Kurumbapalayam Village, Achipatti Post, Pollachi Taluk, Coimbatore District,  
Pin: 642002

Copy to:

- 1.The Commissioner, POLLACHI NORTH-Panchayat Union, Pollachi Taluk, Coimbatore District .
2. Copy submitted to the Member Secretary, Tamil Nadu Pollution Control Board, Chennai for favour of kind information.
3. Copy submitted to the JCEE-Monitoring, Tamil Nadu Pollution Control Board, Coimbatore for favour of kind information.
4. File

26

Tamilnadu Pollution Control Board

From

K. Kamraj, M.E.,  
District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
J. Kapila Towers, IIIrd Floor,  
266, Mettupalayam Road,  
Coimbatore - 641 043

To

The Deputy Director,  
Town and Country Planning,  
Corporation Commercial complex,  
Dr. Nanjappa Road,  
Coimbatore 641018.

Lr No. DEE/CBE/F.433/AEE dated 06.04.2011

Sir,

Sub: TNPC Board- PKD College, Kurumbapalayam Village, Pollachi Taluk, Coimbatore  
District-Construction of additional buildings- clarification furnished-reg

Ref: ப.ச. எண் 586/11 கோ.பு. 02.03.11

With reference to your letter cited above, I am to inform that as the said college owned by M/s PKD Trust at Kurumbapalayam Village, Pollachi Taluk, Coimbatore District is located in the adjacent premises of M/s. Unicast Alloys (P) Ltd., and M/s. Hi-tech die cast (P) Ltd., (both are foundry units functioning since 1993) and is making frequent complaints against the air pollution caused by their operations. However, these units have provided adequate air pollution control measures to contain their emissions within the limits prescribed by the TNPC Board and are being closely monitored by TNPCB regularly.

TNPC Board is not having any norms for the distance criteria between the foundry and Educational Institutions. However, it is advisable to provide adequate width of buffer zone between the said unit's compound wall and the proposed building. More over it is advisable to locate the proposed building away from the industry's compound wall to the maximum extent possible.

In the said buffer zone the said institution may be advised to plant tree saplings so as to develop thick green belt cover in-between the unit's compound and the college building to attenuate the air and noise pollution if any.

  
District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
Coimbatore.



Clean copy  
2/4

**Tamilnadu Pollution Control Board**

From, K.Kamaraj, M.E.,  
District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
3, Kapila Towers, IIIrd Floor,  
266, Mettupalayam Road,  
Coimbatore - 641 043.

To:  
The Deputy Director,  
Town and Country Planning,  
Corporation Commercial Complex,  
Dr.Nanjappa Raod,  
Coimbatore - 641 018.

Lr.No.DEE/CBE/F433/AEE dated 06.04.2011

Sir,

Sub: TNPC Board PKD College, Kirumbapalayam Village, Pollachi  
Taluk, Coimbatore, District - Construction of additional  
buildings clarification furnished -reg.

Ref: ந.க.எண்.586/11 கோம4 நாள்: 02.03.11.

\*\*\*\*\*

With reference to your letter cited above, I am to Inform that as the said college owned by M/s PKD Trust at Kurumbapalayam Village, Pollachi Taluk, Coimbatore District is located in the adjacent premises of M/s. Unicast Alloys (P) Ltd., and M/s. Hi-tech die cast (P) Ltd., (both are foundry units functioning since 1993) and is making frequent complaints against the air pollution caused by their operations. However these, units have provided adequate air pollution control measures to contain their emissions within the limits prescribed by the TNPC Board and are being closely monitored by TNPCB regularly.

TNPC Board is not having any norms for the distance criteria between the foundry and Educational Institutions. However, it is advisable to provide adequate width of buffer zone between the said units compound wall and the proposed building. More over it is advisable to locate the proposed building away from the industry's compound wall to the maximum extent possible.

In the said buffer zone the said institution may be advised to plant tree saplings so as to develop thick green belt cover in between the unit's compound and the college building to attenuate the air and noise pollution if any.

Sd/-  
District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
Coimbatore.

மு.மு.எண் 18-17/2020/அ.2

சான்று

கோயம்புத்தூர் மாவட்டம், பொள்ளாச்சி வட்டம், குரும்பாளையம் கிராமம் வட்டா எண். 381 நெ காலைக்கு கட்டுப்பட்ட, புல எண். 100 நெ காலைப்பிள், புஞ்சை ஹெக்டேர் 1.34.50 விஸ்தீரணமுள்ள பூமியும், புல எண். 78/1A நெ காலையில் புஞ்சை ஹெக்டேர் 0.71.50 விஸ்தீரணமுள்ள பூமியும், புல எண். 78/3A நெ காலையில், புஞ்சை ஹெக்டேர் 0.55.00 விஸ்தீரணமுள்ள பூமியும், புல எண். 98/1D நெ காலையில், புஞ்சை ஹெக்டேர் 0.68.00 விஸ்தீரணமுள்ள பூமியும், புல எண். 98/3A நெ காலையில், புஞ்சை ஹெக்டேர் 0.20.50 விஸ்தீரணமுள்ள பூமியும், ஆக மொத்தம் 3.49.50 விஸ்தீரணமுள்ள பூமியானது, கிராம ஆவணங்களின்படியும், பொள்ளாச்சி சார்பதிவாளர் அலுவலக ஆவண எண். 2549/1990, 1608/2009 மற்றும் 4278/2016-ன்படியும், M/s Unicost Alloys private Limited (யுனிகாஸ்ட் அலாய் பிரைவேட் லிமிடெட்) என்ற நிறுவனத்தின் பெயரில் தனியாக பாத்தியப்பட்டுள்ளது. மேற்படி பூமியில் புல எண். 78/1A நெ காலையில், புஞ்சை ஹெக்டேர் 0.71.50 விஸ்தீரணமுள்ள பூமியும், புல எண். 78/3A நெ காலையில், புஞ்சை ஹெக்டேர் 0.55.00 விஸ்தீரணமுள்ள பூமியிலும், தி/வா யுனிகாஸ்ட் அலாய் பிரைவேட் லிமிடெட் நிறுவனத்தின் உற்பத்தி பிரிவு செயல்பட்டு வருகிறது. மேற்படி உற்பத்தி செய்யப்படும் பொருட்களிலிருந்து பிரிக்கப்படும் கழிவு மண்ணினை இந்நிறுவனத்திற்கு பாத்தியப்பட்ட புல எண். 98/3A நெ காலையில், புஞ்சை ஹெக்டேர் 0.20.50 விஸ்தீரணமுள்ள பூமியில் கொட்டப்படுகிறது. பொள்ளாச்சி வட்டத்திற்குட்பட்ட பகுதியில் கழிவுப்பொருட்கள் வேறு எங்கும் கொட்டப்படுவதில்லை என சான்று வழங்கப்படுகிறது.

11/07/2020  
விருவாய் வட்டாட்சியர்  
பொள்ளாச்சி.

பெறுநர்  
தி/வா.யுனிகாஸ்ட் அலாய் பிரைவேட் லிமிடெட்,  
குரும்பாளையம் கிராமம்  
பொள்ளாச்சி வட்டம்.

11/07/2020

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CLEAN COPY

M.M. No. 1847 /2020/ A2

Taluk office,  
Pollachi.  
11-07-2020.CERTIFICATE

M/s. Unicast Alloys (P) Ltd., is situated at Kurumbapalayam Village, Pollachi Taluk and Coimbatore District. The lands owned by M/s. Unicast alloys (P) Ltd., is falling under the following survey No's registered at Sub Registrar office, Pollachi vide document numbers., 2549/1990, 1608/2009 and 4278 /2016.

S.No	Survey No	Land Area (in Hectares)
1	100 (Patta No.381)	1.34.50 hectares
2	78/1 A	0.71.50 hectares
3	78/3 A	0.55.00 hectares
4	98/1 D	0.68.00 hectares
5	98/3 A	0.20.50 hectares
Total area		= 3.49.50 hectares

In the above said lands M/S. Unicast Alloys (P) Ltd., is running the production Units In the following survey numbers and land area.

S.No	Survey No	Land Area (in Hectares)
1	78/1 A	0.71.50 hectares
2	78/3 A	0.55.00 hectares
Total area		= 1.26.50 hectares

It is found the moulding sand is dumped in their own land to the extent of 0.20.50 hectares falling under the survey No. 98/3 A.

Also it is certified the company is not dumping any waste sand in and around Pollachi taluk area.

Signed by ....

Revenue Taluk officer  
Pollachi.

dt. 11.07.2020

To,  
M/s. Unicast Alloys (P)Ltd.,  
Kurumbapalayam Village,  
Pollachi.Taluk.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

From  
K.Selvaraj, M.Sc.,  
Assistant Director (Lab)  
Advanced Environmental Laboratory  
Tamilnadu Pollution Control Board  
No.5, Ramasamy Nagar, Kavundampalayam,  
Coimbatore – 641 030.  
Email – [aclcbce@tnpcb.gov.in](mailto:aclcbce@tnpcb.gov.in)

To  
M/s. Hitech Die Cast (P) Ltd.,  
S.F.No.77/1, 77/2 & 101 part,  
Kurumbapalayam Village,  
Chippatti (Post),  
Chennai (Taluk),  
Coimbatore (District).

Lr.No.TNPC Bd/AD (L)/AEL – CBE/AAQS & SM/F.No.P.7/2021 – 22, Dated 14.03.2022.

Sir,

Sub: Furnishing of Report of Analysis of Ambient Air Quality / Stack Monitoring /  
Ambient Noise Level Survey – Reg.

- Ref:- 1. This office Lr.No.TNPC Bd/AD (L)/AEL-CBE/Air survey/F.No.P.7/21 –22,  
dated 02.02.2022.  
2. Your Letter No.Nil, dated 05.03.2022.  
3. Cash Receipt No.145471 dated 07.02.2022 for Rs.73,200/-

\*\*\*\*\*

I am sending herewith the Report of Analysis of Ambient Air Quality /Stack Monitoring /  
Ambient Noise Level Survey conducted in the vicinity of your industry M/s.Hitech Die Cast  
Private Limited., on 04.03.2022 & 05.03.2022 with invoice for a sum of Rs.73,200 /- (Rupees  
seventy three thousand and two hundred only) towards the above survey / analysis charges, and  
the same has been adjusted with the advance fees received vide reference (3) cited.

Kindly acknowledge the receipt of the report without fail.

*C. Selvaraj*  
Assistant Director (Lab),  
AEL – TNPCB – CBE.

Encl: As above.

Copy to:

1. The District Environmental Engineer, TNPCB, Coimbatore (South) for favour of kind  
information please.
2. Copy to file.

*o/c*



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**TEST REPORT**

**ULR-TC/252200000271P**

**Report No.69/AEL – CBE/ AAQS/2021 – 2022, Dated 14.03.2022.**

1. Name of the Industry : M/s.Hitech Die Cast (P) Ltd.,
2. Address of the Industry : S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village, Pollachi (Taluk), Coimbatore.
3. Date of Survey : 04.03.2022 & 05.03.2022.
4. Duration of Survey : PM<sub>10</sub> : 8 Hrs & PM<sub>2.5</sub> : 24Hrs
5. Category : Orange/Large
6. Test Started on : 14.03.2022.
7. Test Completed on : 14.03.2022.
8. Matrix : Ambient Air Quality

**Meteorological Conditions**

Ambient Temperature (°C)	Min 27.8	Max 33.4	Relative Humidity (%)	Min 18	Max 33
Weather Condition	Clear Sky		Rain Fall (mm)	--	
Predominant Wind Direction	North East → South West & East → West		Mean Wind Speed (km/hr)	--	

**Ambient Air Quality Survey Results**

Sl. No	Location	Direction *	Distance (m) *	Height Form GL(m)	Pollutants Concentration (microgram / m <sup>3</sup> )			
					PM <sub>10</sub>	SO <sub>2</sub>	NO <sub>2</sub>	PM <sub>2.5</sub>
1	On top of Scaffolding near Main entrance of M/s. Hitech Die cast (P) Ltd..	North East	70	3.0	48.0	6.0	10.0	-
2	On top of Scaffolding near Worker's Rest Room Building of M/s. Hitech Die cast (P) Ltd..	South East	110	3.0	54.0	8.0	13.0	-
3	On top of Scaffolding at South West side of Worker's Quarters of M/s.Unicast Alloys Private Ltd..	South West	275	3.0	78.0	12.0	17.0	-
4	On top of Scaffolding at West side of the unit near Administrative office of M/s.Unicast Alloys Private Ltd..	West	108	3.0	72.0	11.0	16.0	28.0
5	On top of Scaffolding near Main entrance of M/s.Unicast Alloys Private Ltd..	North West	55	3.0	64.0	10.0	17.0	-

**Note:-** \* With respect to major emission sources.

PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>2</sub> the analytical results are restricted to the sampling period of 8 hrs.

PM<sub>2.5</sub> the analytical results for the sampling period of 24 hrs.

Test Performed	Test Method
PM <sub>10</sub>	IS 5182: (Part 23) – 2006
SO <sub>2</sub>	Modified West – Gaeke / IS 5182: (Part 2) – 2001 RA: 2012
NO <sub>2</sub>	Jacobs – Hochheiser / IS 5182: (Part 6) – 2006 RA: 2012

-- End of Report --

*J.E.S.*  
J.E.S.

*A.S.*  
D.C.S.O

*G.S.*  
Assistant Director (Lab),  
AEL – TNPCB – CBE.

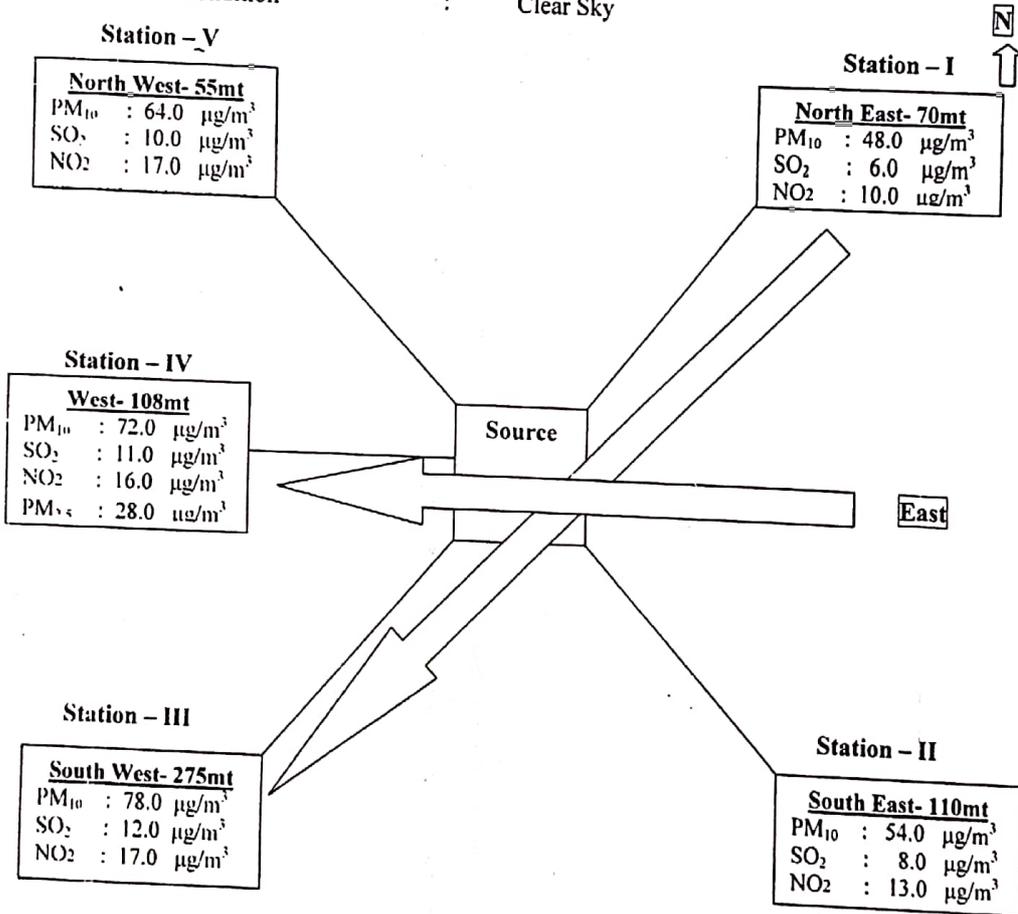


**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore - 641 030.  
**AMBIENT AIR QUALITY SURVEY**

**Schematic Diagram Showing Location of Sampling**

**Report No.69/AEL - CBE/AAQ/SM/2021 - 2022, Dated 14.03.2022.**

- 1. Name and Address of the Industry : M/s.Hitech Die Cast (P) Ltd.,  
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village,  
Pollachi (Ta'uk), Coimbatore (District).
- 2. Date of Survey : 04.03.2022 & 05.03.2022.
- 3. Predominant wind direction : North East → South West & East → West
- 4. Weather condition : Clear Sky



**Note:-** PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>2</sub> values are expressed in µg/m<sup>3</sup> and restricted to the sampling period of 8 hrs.  
PM<sub>2.5</sub> value is expressed in µg/m<sup>3</sup> for the sampling period of 24 hrs.

J.E.S

D.C.S.O

G. Selvaraj  
Assistant Director (Lab),  
AEL - TNPCB - CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**TEST REPORT**

**ULR-TC70252200000271P**

**Report No.69/AEL - CBE/ SM/2021 - 2022, Dated 14.03.2022.**

1. Name of the Industry : M/s.Hitech Die Cast (P) Ltd.,  
2. Address of the Industry : S.F.No.77/1, 77/2 & 101part,  
Achipatti (Post), Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).  
3. Date of Survey : 04.03.2022.  
4. Test Started on : 14.03.2022.  
5. Test Completed on : 14.03.2022.  
6. Matrix : Stack Emission  
7. Type of Industry : Cast Iron and SG Iron Castings Manufacturing

**Stack Monitoring Survey Results**

Sl. No	Stack attached to	Stack Temp °C	Velocity in (m/sec)	Discharge rate in Nm <sup>3</sup> /Hour	Pollutants (mg / Nm <sup>3</sup> )		
					PM	So <sub>2</sub>	No <sub>x</sub>
1.	Induction furnaces – 1.5 Tons/Hr (After Cassette type Dust Collector)	48	13.74	12,977	19.0	8.0	3.01
2.	Shot Blast Machine – 0.5 Tons (After Cassette type Bag Filter)	37	12.23	5,315	52.0	-	-

**Note:-**

Test Performed	Test Method
Particulate Matter	IS 11255: (Part 1) – 1985 (RA: 2003)

-- End of Report --

*J.E.S.*  
14/3/22

*D.C.S.O.*  
14/3/22

*6. fel 14/3/22*  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore - 641 030.

**STACK DETAILS**

**Report No.69/AEL - CBE/SM/2021 - 2022, Dated 14.03.2022.**

1. Name and Address of the Industry: M/s.Hitech Die Cast (P) Ltd.,  
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).
2. Date of Survey : 04.03.2022.

Sl.No	Particulars	1	2
1.	Stack attached to	Induction Furnace	Shot Blast Machine
2.	Details of process stack	Melting	--
3.	Height from G Level in (m)	24.0	8.0
4.	Diameter in (m)	0.6	0.4
5.	Port hole height from Ground Level or bends or ducts in (m)	13.0	4.17
6.	Fuel Used (with % Sulphur content)	Electricity	Electricity
7.	Fuel Consumption rate per day (mention units)	-	-
8.	Stack Capacity	1.5 Tons/Hr	0.5 Ton
9.	APC Measures provided	Cassette Type Dust Collector	Cassette type Bag Filter
10.	APC functional status	Working	Working
11.	Ambient temp in °K	304	305
12.	Temp of flue gas in °K	321	310
13.	Velocity of flue gas in m/sec	13.74	12.23
14.	Volume of flue gas sampled in m <sup>3</sup>	1.008	1.012
15.	Gaseous Discharge rate per Nm <sup>3</sup> /Hour	12,977	5,315

J.E.S

AJ  
17/3/22  
D.C.S.O

C. Selvaraj  
Assistant Director (Lab),  
AEL - TNPCB - CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.  
**AMBIENT/SOURCE NOISE LEVEL SURVEY - Report of Analysis**

**ULR-TC70252200000271F**

**Report No.69/AEL – CBE/NLS/2021 – 2022, Dated 14.03.2022.**

1.	Name of the Industry	M/s.Hitech Die Cast (P) Ltd.,		
2.	Address of the Industry	S.F.No.77/1, 77/2 & 101part. Achipatti (Post), Kurumbapalayam Village, Pollachi (Taluk), Coimbatore (District).		
3.	Date of Survey	04.03.2022.		
Category		Orange/Large	Land use Classification	--
Type of Survey		Ambient	Time of Survey	Day
Meteorological conditions		Clear Sky		
Matrix		Sound Level		

**Logging Parameters**

Instrument Used	Larson & Davis	Serial No	824 A 2030
Logging Interval	10 Minutes each point	Measuring Range	50-110 dB(A)
Weighting	"A"	Peak Weighting	"C"
Sound Incidence	RANDOM	Time in hrs	15.30 Hrs to 17.00 Hrs.

**Report of Noise Level Monitoring**

Sl No	Location	Distance (M)	Direction	Sound Level – dB(A)					
				Leq	L90	L50	L10	Min	Max
<b>At Ambient:</b>									
1.	Near Administrative office building of M/s.Unicast Alloys (P) Ltd..	108	West	57.9	57.0	58.0	58.6	56.7	59.3
2.	At Main entrance of M/s.Unicast Alloys (P) Ltd..	55	North West	56.8	55.8	56.4	57.9	55.5	58.8
3.	Near Worker's Quarters of M/s.Unicast Alloys (P) Ltd..	275	South West	52.6	52.2	52.5	53.1	52.2	53.5
4.	At Main entrance of M/s.Hitech Die cast (P) Ltd..	70	North East	56.7	55.8	56.0	59.0	55.7	60.0
5.	Near Workers Quarters of M/s.Hitech Die cast (P) Ltd..	110	South East	52.8	51.6	52.3	53.9	51.5	56.3

**Note:** L90 Value refers to background noise: L50 Value refers to mean noise.L10 value refers to nuisance or annoyance level :Leq value is the average energy for the measured period.

-- End of Report --

*J.E.S*  
14/3/22  
J.E.S

*A.S*  
14/3/22  
D.C.S.O

*G. fel*  
14/3/22  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**GENERAL PARTICULARS**

**Report No.69/AEL – CBE/AAQ/SM/2021 – 22, Dated 14.03.2022.**

Name and Address of the Industry : M/s.Hitech Die Cast (P) Ltd.,  
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).  
Date of Survey : 04.03.2022 & 05.03.2022.

Sl. No	Head of Particulars	Particulars																														
1.	Process Description	Cast Iron and SG Iron Castings Manufacturing.																														
2.	Emission Sources	Induction Furnace, Shot Blast Machines.																														
3.	Fugitive Emission Sources	Vehicle movements.																														
4.	Raw Material Consumptions	<table border="1"><thead><tr><th>Sl.No</th><th>Raw Materials</th><th>Quantity</th></tr></thead><tbody><tr><td>1</td><td>Silica Sand</td><td>8064 Kgs</td></tr><tr><td>2</td><td>Bentonite Powder</td><td>1536 Kgs</td></tr><tr><td>3</td><td>Gotron (Coal Dust)</td><td>960 Kgs</td></tr><tr><td>4</td><td>M.S.Scrap</td><td>1555 Kgs</td></tr><tr><td>5</td><td>M.S.Punching</td><td>11600 Kgs</td></tr><tr><td>6</td><td>Carbon Coke</td><td>81 Kgs</td></tr><tr><td>7</td><td>Shell Coke</td><td>768.5 Kgs</td></tr><tr><td>8</td><td>C.I. Borings</td><td>1600 Kgs</td></tr><tr><td>9</td><td>Home Returns</td><td>9515 Kgs</td></tr></tbody></table>	Sl.No	Raw Materials	Quantity	1	Silica Sand	8064 Kgs	2	Bentonite Powder	1536 Kgs	3	Gotron (Coal Dust)	960 Kgs	4	M.S.Scrap	1555 Kgs	5	M.S.Punching	11600 Kgs	6	Carbon Coke	81 Kgs	7	Shell Coke	768.5 Kgs	8	C.I. Borings	1600 Kgs	9	Home Returns	9515 Kgs
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8	C.I. Borings	1600 Kgs																														
9	Home Returns	9515 Kgs																														
5.	Production Capacity as per Air Consent order No. & Date	Cast Iron and SG Iron Castings – 1450 Tons/Month. As per Air Consent order No. 1905221398241 Dated 01.03.2019.																														
6.	Production on the day of Survey	1. S.G.Iron – 17.27 Tons. 2. Grey Iron – 6.74 Tons.																														
7.	Air Consent Order No. Validity upto 31 <sup>st</sup> March 2021.	Air Consent order No. 1905221398241 Dated 01.03.2019 Validity upto 31.03.2021.																														
8.	Details of APC measures	Cassette type Dust Collector																														
9.	Functional Status of APC measures	Working																														
10.	Field Observations	--																														

J.E.S

D.C.S.O

6.8.12/22  
Assistant Director (Lab),  
AEL – TNPCB – CBE.

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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**INFERENCE REPORT NO. 69/ AEL – CBE/ A.A.Q.S./ S.M. Dated 14.03.2022.**

1. Name of Industry : **M/s.Hitech Die Cast (P) Ltd.,**  
S.F.No.77/1, 77/2 & 101part, Achipatti (Post),  
Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).
2. Pollution Category : Orange/Large
3. Date of A.A.Q. Survey : 04.03.2022 & 05.03.2022.
4. Predominant Wind Direction : North East → South West & East → West
5. Weather condition : Clear Sky

**STATUS OF POLLUTANTS LEVEL**

**I. AMBIENT AIR QUALITY:-**

1. Total No. of A.A.Q. stations monitored : PM<sub>10</sub>: 5Nos & PM<sub>2.5</sub>: 1No
2. No. of A.A.Q. stations in which Pollutants  
Level exceeded the Boards standards (PM<sub>10</sub>) & PM<sub>2.5</sub> : NIL

~~Maximum and Minimum values of Pollutants Level observed.~~

Sl. No	POLLUTANT	Values in microgram/m <sup>3</sup>		BOARD'S STANDARD (As per consent order)
		Maximum	Minimum	
1.	Respirable Suspended particulate Matter: PM <sub>10</sub>	78.0	48.0	100
2.	PM <sub>2.5</sub>	8.0	-	60
3.	<b><u>GASEOUS POLLUTANTS:-</u></b>			
	(i) SO <sub>2</sub>	12.0	6.0	30
	(ii) NO <sub>2</sub>	17.0	10.0	30

**II. STACK MONITORING:-**

1. Total No. of Stacks Monitored : 2
2. No. of Stacks in which Pollutants level Exceeded the Boards standards : NIL

*J.E.S*  
J.E.S

*D.C.S.O*  
D.C.S.O

*G.S.M*  
Assistant Director (Lab),  
AEL – TNPCB – CBE.





**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore - 641 030.

From  
K.Selvaraj, M.Sc.,  
Assistant Director (Lab)  
Advanced Environmental Laboratory  
Tamilnadu Pollution Control Board  
No.5, Ramasamy Nagar, Kavundampalayam,  
Coimbatore - 641 030.  
Email - aelcbe@tnpcb.gov.in

To  
M/s. Unicast Alloys (P) Ltd.  
S.F.No.98/1D, 100 & 101 part,  
Kurumbapalayam Village,  
Pollachi (Taluk),  
Coimbatore (District).

Lr.No.TNPC Bd/AD (L)/AEL - CBE/AAQS & SM/F.No.P.21/2021 - 22, Dated 03.03.2022

Sir,

Sub: Furnishing of Report of Analysis of Ambient Air Quality / Stack Monitoring /  
Ambient Noise Level Survey - Reg.

- Ref: 1. This office Lr.No.TNPC Bd/AD (L)/AEL-CBE/Air survey/F.No.P.21/21 -22  
dated 02.02.2022.  
2. Your Lr.No.Nil dated 04.03.2022.  
3. Cash Receipt No.145472 dated 07.02.2022 for Rs.1,05,150/-

\*\*\*\*\*

I am sending herewith the Report of Analysis of Ambient Air Quality/ Stack Monitoring/  
Ambient Noise Level Survey conducted in the vicinity of your industry M/s.Unicast Alloys (P)  
Ltd., on 03.03.2022 & 04.03.2022 with invoice for a sum of Rs.1,05,150 /- (Rupees one lakh five  
thousand one hundred and fifty only) towards the above survey / analysis charges, and the same  
has been adjusted with the advance fees received vide reference (3) cited.

Kindly acknowledge the receipt of the report without fail.

Encl: As above.

Copy to:

1. The District Environmental Engineer, TNPCB, Coimbatore (South) for favour of kind  
information please.
2. Copy to file.

*C. Selvaraj*  
Assistant Director (Lab),  
AEL - TNPCB - CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore - 641 030.

**TEST REPORT**

**ULR-TC702522000000270P**

**Report No.68/AEL - CBE/ AAQS/2021 - 2022, Dated 14.03.2022.**

1. Name of the Industry : M/s.Unicast Alloys (P) Ltd.,
2. Address of the Industry : S.F.No.98/1D, 100 & 101 part, Kurumbapalayam Village, Pollachi (Taluk), Coimbatore (District).
3. Date of Survey : 03.03.2022 & 04.03.2022
4. Duration of Survey : PM<sub>10</sub> : 8 Hrs & PM<sub>2.5</sub> : 24Hrs
5. Category : Orange/Large
6. Test Started on : 11.03.2022.
7. Test Completed on : 11.03.2022.
8. Matrix : Ambient Air Quality

**Meteorological Conditions**

Ambient Temperature (°C)	Min	Max	Relative Humidity (%)	Min	Max
	27.6	33.1		28	46
Weather Condition	Clear Sky		Rain Fall (mm)	Nil	
Predominant Wind Direction	North East → South West		Mean Wind Speed (km/hr)	--	

**Ambient Air Quality Survey Results**

Sl. No	Location	Direction *	Distance (m) *	Height Form GL(m)	Pollutants Concentration (microgram / m <sup>3</sup> )			
					PM <sub>10</sub>	SO <sub>2</sub>	NO <sub>2</sub>	PM <sub>2.5</sub>
1	On top of scaffolding at North East corner near Main Entrance.	North East	105	2.0	53.0	8.0	16.0	-
2	On top of scaffolding near Labour Quarters.	South East	150	2.0	60.0	7.0	17.0	-
3	On top scaffolding in the Open field of Disha A Life School.	South West	210	2.0	74.0	13.0	21.0	21.0
4	On top scaffolding in the Open field of Disha A Life School.	West - South West	200	2.0	71.0	12.0	20.0	-
5	On top scaffolding in the Open field of Disha A Life School.	West - North West	135	2.0	64.0	10.0	17.0	-

**Note:-** \* With respect to major emission sources.

PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>2</sub> The analytical results are restricted to the sampling period of 8hrs

PM<sub>2.5</sub> The analytical results for the sampling period of 24 hrs.

Near by unit M/s.Hitech Die Cast (P) Ltd was in operation on the day of AAQ Survey

Test Performed	Test Method
PM <sub>10</sub>	IS 5182: (Part 23) - 2006
SO <sub>2</sub>	Modified West - Gaeke / IS 5182: (Part 2) - 2001 RA: 2012
NO <sub>2</sub>	Jacobs - Hochheiser / IS 5182: (Part 6) - 2006 RA: 2012

-- End of Report --

*J.E.S*  
J.E.S

*D.C.S.O*  
D.C.S.O

*10.03.2022*  
Assistant Director (Lab),  
AEL - TNPCB - CBE.

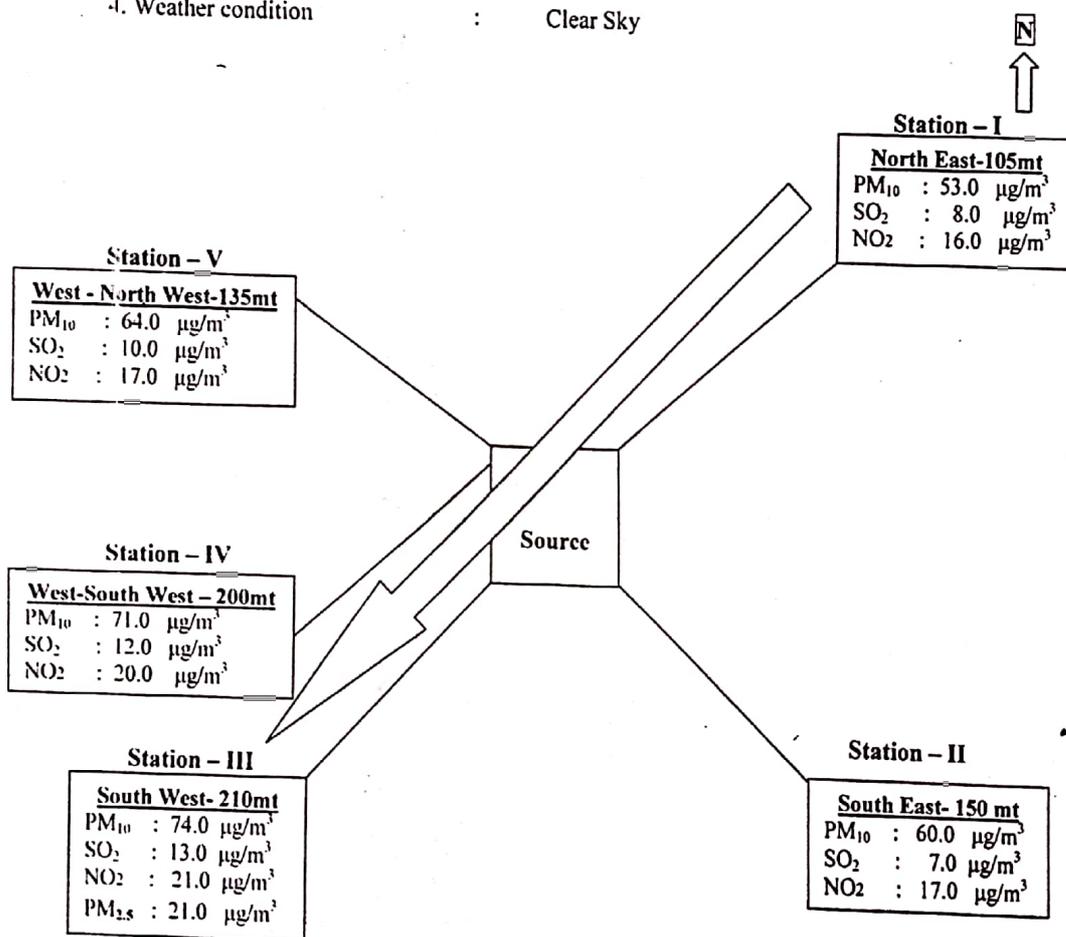


**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.  
**AMBIENT AIR QUALITY SURVEY**

**Schematic Diagram Showing Location of Sampling**

**Report No.68/AEL – CBE/AAQ/SM/2021 – 2022, Dated 14.03.2022.**

1. Name and Address of the Industry : M/s.Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam  
Village, Pollachi (Taluk),  
Coimbatore (District).
2. Date of Survey : 03.03.2022 & 04.03.2022.
3. Predominant wind direction : North East → South West
4. Weather condition : Clear Sky



**Note:-** PM<sub>10</sub>, SO<sub>2</sub> & NO<sub>2</sub> values are expressed in µg/m<sup>3</sup> and restricted to the sampling period of 8hrs  
PM<sub>2.5</sub> value is expressed in µg/m<sup>3</sup> for the sampling period of 24 hrs.

J.E.S

D.C.S.O

Assistant Director (Lab),  
AEL – TNPCB – CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore - 641 030.

**TEST REPORT**

**ULR-TC702522000000270F**

**Report No.68/AEL - CBE/ SM/2021 - 2022, Dated 14.03.2022.**

1. Name of the Industry : M/s.Unicast Alloys (P) Ltd.,
2. Address of the Industry : S.F.No.98/1D. 100 & 101 part, Kurumbapalayam Village,  
Pollachi (Taluk), Coimbatore (District).
3. Date of Survey : 03.03.2022
4. Test Started on : 11.03.2022.
5. Test Completed on : 11.03.2022.
6. Matrix : Stack Emission
7. Type of Industry : Cast Iron & SG Iron Castings Manufacturing

**Stack Monitoring Survey Results**

Sl. No	Stack attached to	Stack Temp °C	Velocity in (m/ sec)	Discharge rate in Nm <sup>3</sup> /Hour	Pollutants (mg / Nm <sup>3</sup> )		
					PM	So <sub>2</sub>	No <sub>x</sub>
1.	Induction furnace - 1.5 Tons/Hr (After Spark Arrestor, Cyclone Separator & Cassette Type Dust Collector.)	39	8.99	15,530	17.0	6.4	3.77
2.	Shot blast Machine No.2 - 1.0 Tons (After Cassette Type Dust collector]	36	7.83	3,414	34.0	-	-
3.	Sand Plant (After Cyclone separator & Pulse Jet Type Dust Collector)	38	7.56	13,102	32.0	-	-
4.	Grinding Machines (After Dust collector)	35	7.59	3,320	29.0	-	-
5.	Shot blast Machine No.1 - 1.0 Tons (After Dust collector)	36	8.83	3,850	38.0	-	-

**Note:-**

Test Performed	Test Method
Particulate Matter	IS 11255: (Part 1) - 1985 (RA: 2003)

-- End of Report --

J.F.S.  
11/3/22

D.C.S.O  
11/3/22

C. S. J. 11/3/22  
Assistant Director (Lab),  
AEL - TNPCB - CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**STACK DETAILS**

**Report No.68/AEL – CBE/SM/2021 – 2022, Dated 14.03.2022.**

1. Name and Address of the Industry: M/s.Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam  
Village. Pollachi (Taluk), Coimbatore (District).

2. Date of Survey : 03.03.2022.

Sl.No	Particulars	1	2
1.	Stack attached to	Induction Furnace	Shot blast Machine No.2
2.	Details of process stack	Melting	--
3.	Height from G Level in (m)	30.0	5.6
4.	Diameter in (m)	0.8	0.4
5.	Port hole height from Ground Level or bends or ducts in (m)	11.0	4.2
6.	Fuel Used (with % Sulphur content)	Electricity	Electricity
7.	Fuel Consumption rate per day (mention units)	-	-
8.	Stack Capacity	1.5 Tons / Hr	1.0 Tons
9.	APC Measures provided	Spark Arrestor, Cyclone Separator & Cassette Type Dust Collector	Cassette Type Dust Collector
10.	APC functional status	Working	Working
11.	Ambient temp in °K	305	305
12.	Temp of flue gas in °K	312	309
13.	Velocity of flue gas in m/sec	8.99	7.83
14.	Volume of flue gas sampled in m <sup>3</sup>	0.800	0.560
15.	Gaseous Discharge rate per Nm <sup>3</sup> /Hour	15,530	3,414

.. 2 ..

*J.E.S*  
J.E.S

*D.C.S.O*  
D.C.S.O

*G. Selvaraj*  
Assistant Director (Lab),  
AEL – TNPCB – CBE.

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.. 2 ..

Sl. No	Particulars	3	5	6
1.	Stack attached to	Sand Plant	Grinding Machines	Shot blast Machine No.1
2.	Details of process stack	--	Grinding	--
3.	Height from G Level in (m)	11.75	13.6	9.1
4.	Diameter in (m)	0.8	0.4	0.4
5.	Port hole height from Ground Level or bends or ducts in (m)	7.6	9.0	4.9
6.	Fuel Used (with % Sulphur content)	Electricity	Electricity	Electricity
7.	Fuel Consumption rate per day (mention units)	-	-	-
8.	Stack Capacity	-	-	1.0 Tons
9.	APC Measures provided	Cyclone separator and Pulse Jet Type Dust Collector	Dust Collector	Dust Collector
10.	APC functional status	Working	Working	Working
11.	Ambient temp in °K	306	304	304
12.	Temp of flue gas in °K	311	308	309
13.	Velocity of flue gas in m/sec	7.56	7.59	8.83
14.	Volume of flue gas sampled in m <sup>3</sup>	0.560	0.560	0.640
15.	Gaseous Discharge rate per Nm <sup>3</sup> /Hour	13.102	3,320	3,850

*J.E.S.*  
J.E.S.

*A.P.*  
17/3/22  
D.C.S.O

*G. P. J.*  
17/3/22  
Assistant Director (Lab),  
AEL - TNPCB - CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.  
**AMBIENT/SOURCE NOISE LEVEL SURVEY - Report of Analysis**

**ULR-TC70252200000270F**

**Report No.68/AEL – CBE/NLS/2021 – 2022, Dated 14.03.2022.**

1.	Name of the Industry	M/s.Unicast Alloys (P) Ltd.,		
2.	Address of the Industry	S.F.No.98/1D, 100 & 101 part, Kurumbapalayam Village, Pollachi (Taluk), Coimbatore (District).		
3.	Date of Survey	03.03.2022.		
Category	Orange/Large	Land use Classification	--	
Type of Survey	Ambient	Time of Survey	Day Time	
Meteorological conditions	Clear Sky			
Matrix	Sound Level			

**Logging Parameters**

Instrument Used	Larson & Davis		Serial No	824 A 2028	
Logging Interval	10 Minutes each point		Measuring Range	50-110 dB(A)	
Weighting	"A"	Peak Weighting	"C"	Time Weighting	FAST
Sound Incidence	RANDOM		Time in hrs	15.00 Hrs to 17.00 Hrs.	

**Report of Noise Level Monitoring**

Sl No	Location	Distance (M)	Direction	Sound Level – dB(A)					
				L <sub>eq</sub>	L <sub>90</sub>	L <sub>50</sub>	L <sub>10</sub>	Min	Max
1	Near Main Entrance of the unit.	105	North East	54.1	52.8	53.0	55.8	51.3	60.3
2	At South East corner near Worker's Quarters.	150	South East	53.7	51.2	53.5	54.7	50.8	63.9
3	In the Open field of Disha A Life School at North West Corner of the unit.	200	North West	51.6	50.8	51.0	51.5	49.8	56.7
4	In the Open field of Disha A Life School at West side of the unit.	200	West	50.8	50.2	50.6	51.4	48.7	56.9
5	In the Open field of Disha A Life School at South West corner of the unit.	210	South West	53.9	52.2	53.2	55.2	51.7	60.5

Note: L<sub>90</sub> Value refers to background noise; L<sub>50</sub> Value refers to mean noise; L<sub>10</sub> value refers to nuisance or annoyance level; L<sub>eq</sub> value is the average energy for the measured period.

-- End of Report --

J.E.S  
14/3/22

D.C.S.O  
14/3/22

G. S. J. 14/3/22  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**GENERAL PARTICULARS**

**Report No.68/AEL – CBE/AAQ/SM/2021 – 2022, Dated 14.03.2022.**

Name and Address of the Industry : M/s.Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam  
Village, Pollachi (Taluk), Coimbatore (District).

Date of Survey : 03.03.2022 & 04.03.2022.

Sl.No	Head of Particulars	Particulars		
1.	Process Description	Cast Iron and SG Iron Castings Manufacturing.		
2.	Emission Sources	Induction Furnace, Shot Blast Machines, Sand Plant and Grinding Machines.		
3.	Fugitive Emission Sources	Vehicle movements.		
4.	Raw Material Consumptions	Sl.No	Description	Quantity
		1	Silica Sand	7575 Kgs
		2	Bentonite Powder	2272.5 Kgs
		3	Gotron (Coal dust)	757.5 Kgs
		4	M.S.Scrap	2150 Kgs
		5	M.S.Punching	8760 Kgs
		6	Carbon Coke	126 Kgs
		7	Shell Coke	595 Kgs
		8	C.I. Borings	3380 Kgs
9	Home Returns	11765 Kgs		
5.	Production Capacity as per Air Consent order No. & Date	Cast Iron and SG Iron Castings – 1450 Tons/Month. As per Air Consent order No.1905217273889 Dated 01.03.2019		
6.	Production on the day of Survey	1. S.G.Iron – 17.35 Tons 2. Grey Iron – 8.45 Tons		
7.	Air Consent Order No. Validity upto 31 <sup>st</sup> March 2021.	Air Consent order No. 1905217273889 Dated 01.03.2019 Validity upto 31.03.2021.		
8.	Details of APC measures	Spark Arrestor, Cyclone separator & Cassette type Dust Collector, Pulse jet Type Dust Collector and Cassette type Dust Collector.		
9.	Functional Status of APC measures	Working		
10.	Field Observations	--		

J.E.S

D.C.S.O

Assistant Director (Lab),  
AEL – TNPCB – CBE.



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**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**INFERENCE REPORT NO. 68/ AEL – CBE/ A.A.Q.S./ S.M. Dated 14.03.2022.**

1. Name of Industry : M/s.Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part, Kurumbapalayam  
Village, Pollachi (Taluk),  
Coimbatore (District).
2. Pollution Category : Orange/Large
3. Date of A.A.Q. Survey : 03.03.2022 & 04.03.2022
4. Predominant Wind Direction : North East → South West
5. Weather condition : Clear Sky

**STATUS OF POLLUTANTS LEVEL**

**I. AMBIENT AIR QUALITY:-**

1. Total No. of A.A.Q. stations monitored : PM<sub>10</sub>: 5 & PM<sub>2.5</sub>: 1
2. No. of A.A.Q. stations in which Pollutants  
Level exceeded the Boards standards (PM<sub>10</sub>) & PM<sub>2.5</sub> : NIL

**Maximum and Minimum values of Pollutants Level observed**

Sl. No	POLLUTANT	Values in microgram/m <sup>3</sup>		BOARD'S STANDARD (As per consent order)
		Maximum	Minimum	
1.	Respirable Suspended particulate Matter: PM <sub>10</sub>	74.0	53.0	100
2.	PM <sub>2.5</sub>	21.0	-	50
<b><u>GASEOUS POLLUTANTS:-</u></b>				
	(i) SO <sub>2</sub>	12.0	7.0	30
	(ii) NO <sub>2</sub>	21.0	16.0	30

**II. STACK MONITORING:-**

1. Total No. of Stacks Monitored : 5
2. No. of Stacks in which Pollutants level Exceeded the Boards standards : NIL

J.E.S

D.C.S.O

G. S. J. 17/3/22  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



**TAMILNADU POLLUTION CONTROL BOARD**  
Advanced Environmental Laboratory, Coimbatore – 641 030.

**BILL**

**Report No.68/AEL – CBE/AAQ/SM/2021 – 2022, Dated 14.03.2022.**

Bill No.	69/2021 – 2022
Date	14.03.2022.

To  
M/s.Unicast Alloys (P) Ltd.,  
S.F.No.98/1D, 100 & 101 part,  
Kurumbapalayam Village, Pollachi (Taluk),  
Coimbatore (District).

- Ref: 1. Bd's Memo No.TNPCB/DD(L)/02031/2019 Dated 08.09.2021.G.O.(2D) No.13  
dated: 31.08.2021] (REVISED ANALYTICAL CHARGES)  
2. This office Lr.No.TNPC Bd/AD (L)/AEL-CBE/Air survey/F.No.P.21/21 –22  
dated 02.02.2022.  
3. Your Lr.No.Nil dated 04.03.2022.  
4. Cash Receipt No.145472 dated 07.02.2022 for Rs.1,05,150/-

\*\*\*\*\*

Sl. No.	Description	Rate (Rs)	No. of Stations/Stacks	Amount (Rs)
1.	<b>SAMPLING CHARGES:</b> (i). Ambient Air Quality Monitoring (ii). Source Emission Monitoring (PM, SO <sub>2</sub> NO <sub>2</sub> etc..) (iii).Source Emission Monitoring (PM)	3,500.00 13,100.00 9,600.00	6 1 4	21,000.00 13,100.00 38,400.00
2.	<b>ANALYTICAL CHARGES:</b> (i). Ambient Air Samples PM <sub>10</sub> , SO <sub>2</sub> , NO <sub>2</sub> (each Rs.1,050/-)..... (ii). Ambient Air Samples PM <sub>2.5</sub> (each Rs.1.050/-)..... (iii). Source Emission Samples PM, SO <sub>2</sub> , NO <sub>2</sub> (each Rs.1,050/-)..... (iv). Source Emission Samples – PM (Rs.1.050/-)	3,150.00 1,050.00 3,150.00 1,050.00	5 1 1 4	15,750.00 1,050.00 3,150.00 4,200.00
3.	<b>AMBIENT MONITORING CHARGES:</b> (i). For first 5 stations	7,000.00	-	7,000.00
4.	<b>TRANSPORATION CHARGES</b>	-	-	1,500.00
<b>Total</b>				<b>1,05,150.00</b>
Less: Advance – (Vide Ref. No.4)				1,05,150.00
Balance to pay				Nil

J.E.S  
17/3/22

D.C.S.O  
17/3/22

G. S. Jeyaraj  
Assistant Director (Lab),  
AEL – TNPCB – CBE.



**TAMILNADU POLLUTION CONTROL BOARD**



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Category of the Industry :

**ORANG  
E**



CONSENT ORDER NO. 2205237163048

DATED: 28/03/2022.

PROCEEDINGS NO.F.0470CBS/OL/DEE/TNPCB/CBS/A/2022

DATED: 28/03/2022

SUB: Tamil Nadu Pollution Control Board - CONSENT TO OPERATE -DIRECT -M/s. **HITECH DIE CAST PRIVATE LIMITED**, S.F.No. 77/1, 77/2 & 101(Part), KURUMBAPALAYAM village Pollachi Taluk and Coimbatore District - Consent for operation of the plant and discharge of emissions under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) -Issued- Reg.

- Ref: 1. CTO Proc. No.T1/CBE/W&A/F-115/18490&16518/92-1, Dated:25.06.1992.
- 2. Latest CTO Proc. No. F.0470 CBS/OL/DEE/TNPCB/CBS/W&A/2019, Dated: 01.03.2019.
- 3. Unit OCMMS application No. 37163048 for CTO-Direct, Dated: 15.02.2021.
- 4. I.R No: F.0470 CBS/OL/AE/CBS/2022, Dated: 12.03.2022.
- 5. Minutes of the 108th ZLCCC meeting held on 23.03.2022 (Item No. ZLCCC-108-05).

CONSENT TO OPERATE is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Director,  
M/s . HITECH DIE CAST PRIVATE LIMITED  
S.F No.77/1, 77/2 & 101(Part),  
KURUMBAPALAYAM Village,  
Pollachi Taluk,  
Coimbatore District.

Authorizing the occupier to operate the industrial plant in the Air Pollution Control Area as notified by the Government and to make discharge of emission from the stacks/chimneys.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

**THIS CONSENT is valid for the period ending March 31, 2029**

CHANDRASEKARAN  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH

To  
The Director,  
M/s.HITECH DIE CAST PRIVATE LIMITED,



50

## TAMILNADU POLLUTION CONTROL BOARD

No. 77/1, 77/2, 101 (Part),  
Kurumbapalayam Village,  
Achipatti Post,  
Pollachi Taluk,  
Coimbatore District,  
Pin: 642002

**Copy to:**

1. The Commissioner, POLLACHI NORTH-Panchayat Union, Pollachi Taluk, Coimbatore District .
  2. Copy submitted to the Member Secretary, Tamil Nadu Pollution Control Board, Chennai for favour of kind information.
  3. Copy submitted to the JCEE-Monitoring, Tamil Nadu Pollution Control Board, Coimbatore for favour of kind information.
  4. File
-



# TAMILNADU POLLUTION CONTROL BOARD

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## SPECIAL CONDITIONS

- This consent to operate is valid for operating the facility for the manufacture of products (Col. 2) at the rate (Col. 3) mentioned below. Any change in the products and its quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Sl. No.	Description	Quantity	Unit
<b>Product Details</b>			
1.	Cast Iron & SG Iron Castings	1450	Tons/Month

- This consent to operate is valid for operating the facility with the below mentioned emission/noise sources along with the control measures and/or stack. Any change in the emission source/control measures/change in stack height has to be brought to the notice of the Board and fresh consent/Amendment has to be obtained.

<b>I Point source emission with stack :</b>				
Stack No.	Point Emission Source	Air pollution Control measures	Stack height from Ground Level in m	Gaseous Discharge in Nm <sup>3</sup> /hr
01	Induction Furnace 0.75 T/Hr & 1.5 T/Hr	Advanced Fume Extraction System (Cassette Type Filters /Reverse Air System)	21.5	
02	Shot Blasting Machine 0.5 T/Batch	Bag Filters with stack	8.0	
03	Shot Blasting Machine 0.5 T/Batch	Bag Filters with stack	6.0	
04	Sand Plant 60 T/Hr	Cyclone with Bag Filter with Stack	6.0	
05	Fettling Section	Bag Filters with stack	4.0	
06	DG Set 62.5 KVA	Acoustic enclosures with stack	4.0	
<b>II Fugitive/Noise emission :</b>				
Sl. No.	Fugitive or Noise Emission sources	Type of emission	Control measures	
1.	DG Set 62.5 KVA	Noise	Acoustic Enclosure with stack	

- The emission shall not contain constituents in excess of the tolerance limits as laid down hereunder :

Sl.	Parameter	Unit	Tolerance limits	Stacks

Annexure enclosed if applicable. :-

- The Ambient Air in the industrial plant area shall not contain constituents in excess of the tolerance limits prescribed below.



## TAMILNADU POLLUTION CONTROL BOARD

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Sl. No.	Pollutant	Time Weighted Average	Unit	Tolerance Limits	
				Industrial, Residential, Rural and other area	Ecologically Sensitive Area (notified by Central Govt.)
1.	Sulphur Dioxide (SO <sub>2</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	50 80	20 80
2.	Nitrogen Dioxide (NO <sub>2</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	40 80	30 80
3.	Particulate Matter (Size Less than 10 micro M) or PM10	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	60 100	60 100
4.	Particulate Matter (Size Less than 2.5 micro M) or PM2.5	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	40 60	40 60
5.	Ozone (O <sub>3</sub> )	Annual 24 hours	8 Hours 1 Hour	100 180	100 180
Sl. No.	Pollutant	Time Weighted Average	Unit	Tolerance Limits	
				Industrial, Residential, Rural and other area	Ecologically Sensitive Area (notified by Central Govt.)
6.	Lead (Pb)	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	0.5 1.0	0.5 1.0
7.	Carbon Monoxide (CO)	8 Hours 1 Hour	milligram/m <sup>3</sup> milligram/m <sup>3</sup>	02 04	02 04
8.	Ammonia (NH <sub>3</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	100 400	100 400
9.	Benzene (C <sub>6</sub> H <sub>6</sub> )	Annual	microgram/m <sup>3</sup>	5	5
10.	Benzo(O) Pyrene (BaP) -particulate phase only	Annual	nanogram/m <sup>3</sup>	01	01
11.	Arsenic (As)	Annual	nanogram/m <sup>3</sup>	06	06
12.	Nickel (Ni)	Annual	nanogram/m <sup>3</sup>	20	20

3(c) The Ambient Noise Level in the industrial plant area shall not exceed the limits prescribed below:

Limits in L <sub>eq</sub> -dB(A)	Day Time	Night Time
Residential Area	55	45

4. All units of the Air pollution control measures shall be operated efficiently and continuously so as to achieve the standards prescribed in Sl. No.3 above.
5. The occupier shall not change or alter quality or quantity or the rate of emission or replace or alter the air pollution control equipment or change the raw material or manufacturing process resulting in change in quality and/or quantity of emissions without the previous written permission of the Board.
6. The occupier shall maintain log book regarding the stack monitoring system or operation of the plant or any other particulars for each of the unit operations of air pollution control systems to reflect the working condition which shall be furnished for verification of the Board officials during inspection.
7. The occupier shall at his own cost get the samples of emission/air/noise levels collected and analyzed by the TNPC Board Laboratory once in every 6 months/once in a year/periodically for the parameters as prescribed.



## TAMILNADU POLLUTION CONTROL BOARD

8. Any upset condition in any of the plants of the factory which is likely to result in increased emissions and result in violation of the standards mentioned in Sl.No.3 shall be reported to the Member Secretary / Joint Chief Environmental Engineer-Monitoring and the concerned District/Assistant Environmental Engineer of the Board by e-mail immediately and subsequently by Post with full details of such upset condition.
9. The occupier shall always comply and carryout the order/directions issued by the Board in this Consent Order and from time to time without any negligence. The occupier shall be liable for action as per provisions of the Act in case of non compliance of any order/directions issued.
- Special Additional Conditions:**
- i. The unit shall install the approved retrofit emission control device/equipment with at least 70% Particulate matter reduction efficiency on all DG sets with capacity of 125 KVA and above or otherwise the unit shall be shift to gas based generators within the time frame prescribed in the notification No. TNPCB/Labs/DD(L)02151/2019 dated 10.06.2020 issued by TNPCB.
- ii. The unit shall obtain No Objection Certificate (NOC) from the Tamil Nadu Bio Diversity Board /National Bio Diversity Authority if the unit is using any Biological resources or knowledge associated thereto as per the provisions of Biological Diversity Act 2002.
- Additional Conditions:**
1. The unit shall operate and maintain the APC measures such as dry Cassette filter / reverse air system with Stack attached to the Induction Furnaces fixed with interlocking system to the furnace hoods arrangement, Bag Filters with Stack attached to the Shot Blasting Machines, Cyclone separator with Pulse Jet Bag Filter and Stack attached to the Sand Plant, Bag Filters with Stack attached to the Fetting Section so as to satisfy the Emission/National Ambient Air Quality standards prescribed by the Board.
  2. The unit shall satisfy the Ambient Noise Level standards prescribed by the Board.
  3. The unit shall operate and maintain the online monitoring system connected to the induction furnace and connectivity to the Care Air Centre, TNPCB, Chennai.
  4. The unit shall meet the particulate matter standards of 150 mg/NM3 for induction furnace.
  5. The unit shall operate and maintain the Mechanical Reclamation Plant efficiently and continuously so as to recycle the entire waste sand generated from the process.
  6. The unit shall continue to develop more green belt around the premises.
  7. The unit shall ensure good quality of scraps shall be used for melting activity.
  8. The unit shall keep good housekeeping inside and outside the factory premises.
  9. The unit shall not go for any Expansion activity without obtaining prior Consent of the Board.
  10. In case of revision of consent fee by the Government, the unit shall remit the difference in amount within one month from the date of notification. Failing to remit the consent fee, this consent order will be withdrawn without any notice and further action will be initiated against the unit as per law.
  11. The unit shall not manufacture "use and throwaway plastics" such as plastic sheets used for food wrapping, spreading on dining table etc., plastic plates, plastic coated tea cups, plastic tumbler, water pouches and packets, plastic straw, plastic carry bags and plastic flags irrespective of thickness, etc as per the G.O (Ms)No. 84, Environment & Forest Department of Tamil Nadu Government (EC.2) Notification dated 25.06.2018.
  12. The unit shall comply with the E-Waste Management Rules, 2016. E-waste as listed in Schedule-I generated by them shall be channelized through collection centre or dealer of authorized producer or dismantler or recycler or through the designated take back service provider of the producer to authorized dismantler or recycler. The unit shall maintain records of e-waste generated by them in Form-2 and make such records available for scrutiny by the TNPCB. The unit shall file annual returns in Form-3, to the TNPCB on or before 30th day of June following the financial year.
  13. The unit shall comply the final orders to be issued in the Civil Appeal No. 7066 of 2021 pending in the Hon'ble Supreme Court of India, New Delhi.



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**TAMILNADU POLLUTION CONTROL BOARD**

Digitally signed by  
**CHANDRASEKARAN**  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH



## TAMILNADU POLLUTION CONTROL BOARD

### GENERAL CONDITIONS

1. The occupier shall make an application along with the prescribed consent fee for grant of renewal of consent at least 60 days before the date of expiry of this Consent Order along with all the required particulars ensuring that there is no change in production quantity and emission.
2. This Consent is given by the Board in consideration of the particulars given in the application. Any change or alteration or deviation made in actual practice from the particulars furnished, in the application will also be ground for review/variation/revocation of the Consent Order under Section 21 of the Act.
3. The conditions imposed shall continue in force until revoked under Section 21 of the Act.
4. After the issue of this order, all the 'Consent to Operate' orders issued previously under Air (Prevention and Control of Pollution) Act, 1981 as amended stands defunct.
5. The occupier shall maintain an Inspection Register in the factory so that the inspecting officer shall record the details of the observations and instructions issued to the unit at the time of inspection for adherence.
6. The occupier shall provide and maintain an alternate power supply along with separate energy meter for the Air Pollution Control measures sufficient to ensure continuous operation of all pollution control equipments to ensure compliance.
7. The occupier shall provide all facilities to the Board officials for collection of samples in and around the factory at any time.
8. The applicant shall display the flow diagram of the sources of emission and pollution control systems provided at the site.
9. The liquid effluent arising out of the operation of the air pollution control equipment shall also be treated in a manner and to the satisfaction of standards prescribed by the Board in accordance with the provisions of Water (Prevention and Control of Pollution) Act, 1974 as amended.
10. The air pollution control equipments, location of inspection chambers and sampling port holes shall be made easily accessible at all time.
11. In case of any episodal discharge of emission, the industry shall take immediate action to bring down the emission within the limits prescribed by the Board.
12. If applicable, the occupier has to comply with the provisions of Public Liability Insurance Act, 1991 to provide immediate relief in the event of any hazard to human beings, other living creatures/plants and properties while handling and storage of hazardous substances.
13. The issuance of this consent does not authorize or approve the construction of any physical structures or facilities or the undertaking of any work in any natural watercourse or in Government Poromboke lands.
14. The issuance of this Consent does not convey any property right in either real personal property or any exclusive privileges, nor does it authorize any injury to private property or Government property or any invasion of personal rights nor any infringement of Central, State laws or regulation.
15. The occupier shall forth with keep the Board informed of any accident of unforeseen act or event of any poisonous, noxious or polluting matter or emissions are being discharged into stream or well or air as a result of such discharge, water or air is being polluted.
16. If due to any technological improvements or otherwise the Board is of opinion that all or any of the conditions referred to above requires variation (including the change of any treatment system, either in whole or in part) the Board shall, after giving the applicant an opportunity of being heard, vary all or any of such conditions and thereupon the applicant shall be bound to comply with the conditions as so varied.
17. In case there is any change in the constitution of the management, the occupier of the new management shall file fresh application under Air (Prevention and Control of Pollution) Act, 1981, as amended in Form-I alongwith relevant documents of change of management immediately and get the necessary amendment with renewal of consent order.
18. In case there is any change in the name of the company alone, the occupier shall inform the same with relevant documents immediately and get the necessary amendments for the change of name from the Board.



## TAMILNADU POLLUTION CONTROL BOARD

19. The occupier shall display this consent order granted to him in a prominent place for perusal of the inspecting Officers of this Board.

Digitally signed by  
CHANDRASEKARAN  
Date: 2023.08.14 13:34:08 +05'30'  
**District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH**



TAMILNADU POLLUTION CONTROL BOARD

Handwritten number 57 and a circular stamp

Category of the Industry :

ORANGE



CONSENT ORDER NO. 2205237179736 DATED: 28/03/2022.

PROCEEDINGS NO.F.0272CBS/OL/DEE/TNPCB/CBS/A/2022 DATED: 28/03/2022

SUB: Tamil Nadu Pollution Control Board -CONSENT TO OPERATE -DIRECT -M/s. UNICAST ALLOYS PRIVATE LIMITED, S.F.No. 78/1A, 78/3A, 98/1D, 98/3A, 100 & 101 (Part), KURUMBAPALAYAM village Pollachi Taluk and Coimbatore District - Consent for operation of the plant and discharge of emissions under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) -Issued- Reg.

- Ref: 1. CTO Proc. No. T13/CBE/F-789/W&A/91, Dated: 05.03.1991.
2. Latest CTO Proc. No. F.0272CBS/OL/DEE/TNPCB/CBS/W&A/2019, Dated: 01.03.2019.
3. Unit OCMMS application No. 37179736 for CTO-Direct, Dated: 15.02.2021.
4. LR No: F.0272 CBS/OL/AE/CBS/2022, Dated: 12.03.2022.
5. Minutes of the 108th ZLCCC meeting held on 23.03.2022 (Item No. ZLCCC-108-04).

CONSENT TO OPERATE is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Director,
M/s. UNICAST ALLOYS PRIVATE LIMITED
S.F.No.78/1A, 78/3A, 98/1D, 98/3A, 100 & 101 (Part),
KURUMBAPALAYAM Village,
Pollachi Taluk,
Coimbatore District.

Authorizing the occupier to operate the industrial plant in the Air Pollution Control Area as notified by the Government and to make discharge of emission from the stacks/chimneys.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

Consent valid for the period ending March 31, 2023

CHANDRASEKARAN
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
COIMBATORE SOUTH

To
The Director,
M/s. UNICAST ALLOYS PRIVATE LIMITED,



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## TAMILNADU POLLUTION CONTROL BOARD

No. 78/1A, 78/3A, etc.,  
Kurumbapalayam Village,  
Achipatti Post,  
Pollachi Taluk,  
Coimbatore District ,  
Pin: 642002

**Copy to:**

1. The Commissioner, POLLACHI NORTH-Panchayat Union, Pollachi Taluk, Coimbatore District .
  2. Copy submitted to the Member Secretary, Tamil Nadu Pollution Control Board, Chennai for favour of kind information.
  3. Copy submitted to the JCEE-Monitoring, Tamil Nadu Pollution Control Board, Coimbatore for favour of kind information.
  4. File
-



# TAMILNADU POLLUTION CONTROL BOARD

## SPECIAL CONDITIONS

1. This consent to operate is valid for operating the facility for the manufacture of products (Col. 2) at the rate (Col. 3) mentioned below. Any change in the products and its quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Sl. No.	Description	Quantity	Unit
<b>Product Details</b>			
1.	Cast Iron & SG Iron Castings	1450	Tons/Month

2. This consent to operate is valid for operating the facility with the below mentioned emission/noise sources along with the control measures and/or stack. Any change in the emission source/control measures/change in stack height has to be brought to the notice of the Board and fresh consent/Amendment has to be obtained.

<b>I Point source emission with stack :</b>				
Stack No.	Point Emission Source	Air pollution Control measures	Stack height from Ground Level in m	Gaseous Discharge in Nm <sup>3</sup> /hr
01	Induction Furnace - 0.75 T/Hr & 1.5 T/Hr	Advanced Fume Extraction System (Cassette Type Filters /Reverse Air System)	30	--
02	Shot Blasting Machine (1T/Batch)	Bag Filters with stack	5.6	--
03	Shot Blasting Machine (1T/Batch)	Bag Filters with stack	9.1	--
04	Sand Plant (60T/Hr)	Cyclone with Pulse Jet Bag Filter With Stack	11.75	--
05	Fettling Section	Bag Filters with stack	13.6	--
06	DG Set -125 KVA	Acoustic enclosures with stack	6	--
<b>II Fugitive/Noise emission :</b>				
Sl. No.	Fugitive or Noise Emission sources	Type of emission	Control measures	
1.	DG Set 125 KVA	Noise	Acoustic Enclosures	

- 3(a). The emission shall not contain constituents in excess of the tolerance limits as laid down hereunder :

Sl.	Parameter	Unit	Tolerance limits	Stacks

Annexure enclosed if applicable. :-

- 3.(b) The Ambient Air in the industrial plant area shall not contain constituents in excess of the tolerance limits prescribed below.



## TAMILNADU POLLUTION CONTROL BOARD

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Sl. No.	Pollutant	Time Weighted Average	Unit	Tolerance Limits	
				Industrial, Residential, Rural and other area	Ecologically Sensitive Area (notified by Central Govt.)
1.	Sulphur Dioxide (SO <sub>2</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	50 80	20 80
2.	Nitrogen Dioxide (NO <sub>2</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	40 80	30 80
3.	Particulate Matter (Size Less than 10 micro M) or PM10	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	60 100	60 100
4.	Particulate Matter (Size Less than 2.5 micro M) or PM2.5	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	40 60	40 60
5.	Ozone (O <sub>3</sub> )	Annual 24 hours	8 Hours 1 Hour	100 180	100 180
Sl. No.	Pollutant	Time Weighted Average	Unit	Tolerance Limits	
				Industrial, Residential, Rural and other area	Ecologically Sensitive Area (notified by Central Govt.)
6.	Lead (Pb)	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	0.5 1.0	0.5 1.0
7.	Carbon Monoxide (CO)	8 Hours 1 Hour	milligram/m <sup>3</sup> milligram/m <sup>3</sup>	02 04	02 04
8.	Ammonia (NH <sub>3</sub> )	Annual 24 hours	microgram/m <sup>3</sup> microgram/m <sup>3</sup>	100 400	100 400
9.	Benzene (C <sub>6</sub> H <sub>6</sub> )	Annual	microgram/m <sup>3</sup>	5	5
10.	Benzo(O) Pyrene (BaP) -particulate phase only	Annual	nanogram/m <sup>3</sup>	01	01
11.	Arsenic (As)	Annual	nanogram/m <sup>3</sup>	06	06
12.	Nickel (Ni)	Annual	nanogram/m <sup>3</sup>	20	20

3(c) The Ambient Noise Level in the industrial plant area shall not exceed the limits prescribed below:

Limits in L <sub>eq</sub> -dB(A)	Day Time	Night Time
Residential Area	55	45

4. All units of the Air pollution control measures shall be operated efficiently and continuously so as to achieve the standards prescribed in Sl. No.3 above.
5. The occupier shall not change or alter quality or quantity or the rate of emission or replace or alter the air pollution control equipment or change the raw material or manufacturing process resulting in change in quality and/or quantity of emissions without the previous written permission of the Board.
6. The occupier shall maintain log book regarding the stack monitoring system or operation of the plant or any other particulars for each of the unit operations of air pollution control systems to reflect the working condition which shall be furnished for verification of the Board officials during inspection.
7. The occupier shall at his own cost get the samples of emission/air/noise levels collected and analyzed by the TNPC Board Laboratory once in every 6 months/once in a year/periodically for the parameters as prescribed.



## TAMILNADU POLLUTION CONTROL BOARD

8. Any upset condition in any of the plants of the factory which is likely to result in increased emissions and result in violation of the standards mentioned in SI.No.3 shall be reported to the Member Secretary / Joint Chief Environmental Engineer-Monitoring and the concerned District/Assistant Environmental Engineer of the Board by e-mail immediately and subsequently by Post with full details of such upset condition.
9. The occupier shall always comply and carryout the order/directions issued by the Board in this Consent Order and from time to time without any negligence. The occupier shall be liable for action as per provisions of the Act in case of non compliance of any order/directions issued.

### Special Additional Conditions:

- i. The unit shall install the approved retrofit emission control device/equipment with at least 70% Particulate matter reduction efficiency on all DG sets with capacity of 125 KVA and above or otherwise the unit shall be shift to gas based generators within the time frame prescribed in the notification No. TNPCB/Labs/DD(L)02151/2019 dated 10.06.2020 issued by TNPCB.
- ii. The unit shall obtain No Objection Certificate (NOC) from the Tamil Nadu Bio Diversity Board /National Bio Diversity Authority if the unit is using any Biological resources or knowledge associated thereto as per the provisions of Biological Diversity Act 2002.

### Additional Conditions:

1. The unit shall operate and maintain the APC measures such as dry Cassette filter / reverse air system with Stack attached to the Induction Furnaces fixed with interlocking system to the furnace hoods arrangement, Bag Filters with Stack attached to the Shot Blasting Machines, Cyclone separator with Pulse Jet Bag Filter and Stack attached to the Sand Plant, Bag Filters with Stack attached to the Fettling Section so as to satisfy the Emission/National Ambient Air Quality standards prescribed by the Board.
2. The unit shall satisfy the Ambient Noise Level standards prescribed by the Board.
3. The unit shall operate and maintain the online monitoring system connected to the induction furnace and connectivity to the Care Air Centre, TNPCB, Chennai.
4. The unit shall meet the particulate matter standards of 150 mg/NM3 for induction furnace.
5. The unit shall operate and maintain the Mechanical Reclamation Plant efficiently and continuously so as to recycle the entire waste sand generated from the process.
6. The unit shall continue to develop more green belt around the premises.
7. The unit shall ensure good quality of scraps shall be used for melting activity.
8. The unit shall keep good housekeeping inside and outside the factory premises.
9. The unit shall not go for any Expansion activity without obtaining prior Consent of the Board.
10. In case of revision of consent fee by the Government, the unit shall remit the difference in amount within one month from the date of notification. Failing to remit the consent fee, this consent order will be withdrawn without any notice and further action will be initiated against the unit as per law.
11. The unit shall not manufacture "use and throwaway plastics" such as plastic sheets used for food wrapping, spreading on dining table etc., plastic plates, plastic coated tea cups, plastic tumbler, water pouches and packets, plastic straw, plastic carry bags and plastic flags irrespective of thickness, etc as per the G.O (Ms)No. 84, Environment & Forest Department of Tamil Nadu Government (EC.2) Notification dated 25.06.2018.
12. The unit shall comply with the E-Waste Management Rules, 2016. E-waste as listed in Schedule-1 generated by them shall be channelized through collection centre or dealer of authorized producer or dismantler or recycler or through the designated take back service provider of the producer to authorized dismantler or recycler. The unit shall maintain records of e-waste generated by them in Form-2 and make such records available for scrutiny by the TNPCB. The unit shall file annual returns in Form-3, to the TNPCB on or before 30th day of June following the financial year.
13. The unit shall comply the final orders to be issued in the Civil Appeal No. 7024 of 2021 pending in the Hon'ble Supreme Court of India, New Delhi.



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# TAMILNADU POLLUTION CONTROL BOARD

**CHANORASEKARAN**  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
COIMBATORE SOUTH



## TAMILNADU POLLUTION CONTROL BOARD

### GENERAL CONDITIONS

1. The occupier shall make an application along with the prescribed consent fee for grant of renewal of consent at least 60 days before the date of expiry of this Consent Order along with all the required particulars ensuring that there is no change in production quantity and emission.
2. This Consent is given by the Board in consideration of the particulars given in the application. Any change or alteration or deviation made in actual practice from the particulars furnished, in the application will also be ground for review/variation/revocation of the Consent Order under Section 21 of the Act.
3. The conditions imposed shall continue in force until revoked under Section 21 of the Act.
4. After the issue of this order, all the 'Consent to Operate' orders issued previously under Air (Prevention and Control of Pollution) Act, 1981 as amended stands defunct.
5. The occupier shall maintain an Inspection Register in the factory so that the inspecting officer shall record the details of the observations and instructions issued to the unit at the time of inspection for adherence.
6. The occupier shall provide and maintain an alternate power supply along with separate energy meter for the Air Pollution Control measures sufficient to ensure continuous operation of all pollution control equipments to ensure compliance.
7. The occupier shall provide all facilities to the Board officials for collection of samples in and around the factory at any time.
8. The applicant shall display the flow diagram of the sources of emission and pollution control systems provided at the site.
9. The liquid effluent arising out of the operation of the air pollution control equipment shall also be treated in a manner and to the satisfaction of standards prescribed by the Board in accordance with the provisions of Water (Prevention and Control of Pollution) Act, 1974 as amended.
10. The air pollution control equipments, location of inspection chambers and sampling port holes shall be made easily accessible at all time.
11. In case of any episodal discharge of emission, the industry shall take immediate action to bring down the emission within the limits prescribed by the Board.
12. If applicable, the occupier has to comply with the provisions of Public Liability Insurance Act, 1991 to provide immediate relief in the event of any hazard to human beings, other living creatures/plants and properties while handling and storage of hazardous substances.
13. The issuance of this consent does not authorize or approve the construction of any physical structures or facilities or the undertaking of any work in any natural watercourse or in Government Poromboke lands.
14. The issuance of this Consent does not convey any property right in either real personal property or any exclusive privileges, nor does it authorize any injury to private property or Government property or any invasion of personal rights nor any infringement of Central, State laws or regulation.
15. The occupier shall forth with keep the Board informed of any accident of unforeseen act or event of any poisonous, noxious or polluting matter or emissions are being discharged into stream or well or air as a result of such discharge, water or air is being polluted.
16. If due to any technological improvements or otherwise the Board is of opinion that all or any of the conditions referred to above requires variation (including the change of any treatment system, either in whole or in part) the Board shall, after giving the applicant an opportunity of being heard, vary all or any of such conditions and thereupon the applicant shall be bound to comply with the conditions as so varied.
17. In case there is any change in the constitution of the management, the occupier of the new management shall file fresh application under Air (Prevention and Control of Pollution) Act, 1981, as amended in Form-I alongwith relevant documents of change of management immediately and get the necessary amendment with renewal of consent order.
18. In case there is any change in the name of the company alone, the occupier shall inform the same with relevant documents immediately and get the necessary amendments for the change of name from the Board.



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# TAMILNADU POLLUTION CONTROL BOARD

19. The occupier shall display this consent order granted to him in a prominent place for perusal of the inspecting Officers of this Board.

Digitally signed by  
**CHANDRASEKARAN**  
DN: cn=CHANDRASEKARAN,  
c=IN, o=Tamil Nadu Pollution Control Board,  
ou=District Environmental Engineer,  
ou=Tamil Nadu Pollution Control Board,  
ou=COIMBATORE SOUTH



HI-TEC DIE CAST PRIVATE LIMITED

65



Advanced Fume Extraction System (Cassette type/offline/Reverse Air system) For 1.5 tons and 0.75 tons Induction Furnace

For HI-TECH DIE CAST (P) LTD.,

*V. Kiran Kumar*  
Authorised Signatory

Registered Office & Factory Palani Goundenpudur Pirivu Achipatti (P.O) POLLACHI - 642 002, Coimbatore District, INDIA  
Tel +91 4259 - 259992/7 • Fax +91 4259 259307 E-mail hitech@unitedgroupcompanies.com • Web www.hitechdiecast.com  
TIN 33482280928 CST 609581



Advanced Fume Extraction System (Cassette type/offline/Reverse Air system) For 1.5 tons and 0.75 tons Induction Furnace

For HI-TECH DIE CAST (P) LTD.,

*V. Kiran Kumar*  
Authorised Signatory



67  
**HI-TEC DIE CAST PRIVATE LIMITED**



**Induction Furnace After Filtration Stack Observation 0% Fume**

For HI-TECH DIE CAST (P) LTD.,

*V. Srinivas*  
**Authorised Signatory**

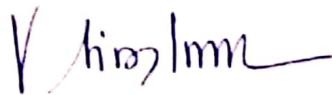
Registered Office & Factory : Palani Goundenpudur Pirivu, Achipatti (PO), POLLACHI - 642 002, Coimbatore District, INDIA  
Tel : +91 4259 - 259992/7 • Fax : +91 4259 259307 E-mail [hitech@unitedgroupcompanies.com](mailto:hitech@unitedgroupcompanies.com) • Web : [www.hitechdiecast.com](http://www.hitechdiecast.com)  
TIN : 33482280928 CST : 609581

Scanned with CamScanner



Induction Furnace Fume Extraction System Hood With fume.

For HI-TECH DIE CAST (P) LTD.,

  
Authorized Signatory

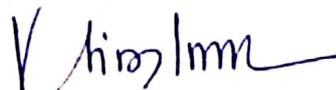


69  
**HI-TEC DIE CAST PRIVATE LIMITED**



**MOULD SAND AREA WITH RED SAND AND DEVELOPED GREEN BELT**

For HI-TECH DIE CAST (P) LTD.,

  
**Authorised Signatory**

Registered Office & Factory : Palani Goundenpudur Pirivu, Achipatti (PO) POLLACHI - 642 002, Coimbatore District, INDIA

Tel +91 4259 - 259992/7 • Fax +91 4259 259307 E-mail hitech@unitedgroupcompanies.com • Web www.hitechdiecast.com

TIN 33482280928 CST 609581

# UNICAST ALLOYS PRIVATE LIMITED

Registered Office & Factory  
Achipatti P.o. Pollachi - 642 002  
Coimbatore Dist. Tamil Nadu, India  
Phone : 91 4259 259306  
98423 21583

70



MOULD SAND AREA WITH RED SAND AND DEVELOPED GREEN BELT

For UNICAST ALLOYS (P) LTD.,

**V. SIVAKUMAR**  
DIRECTOR

e-mail uc@unitedgroupcompanies.com  
GSTIN 33AAACU2426P1Z8



26.08.2022

To,

The Manager,  
**M/s. UNICAST ALLOYS PVT LTD,**  
**S.F.No.98/1D, 100 & 101 Part,**  
Kurumbapalayam Village,  
Pollachi Taluk,  
Coimbatore Dist - 642 002.

**Sub: Submission of Environmental Monitoring & Testing Report – Aug.2022 Reg...**

Dear Sir,

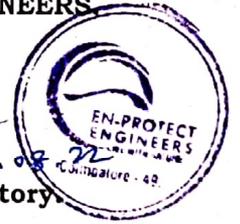
We have Conducted the Environmental Monitoring ( Ambient Air Quality ,  
Source Emission ( Stack ) Monitoring , Noise Level Monitoring ) at our unit **M/s.  
UNICAST ALLOYS PVT LTD**, on 17.08.2022 for the month of Aug.2022 and  
herewith the Report has enclosed.

Thanking you.

For EN-PROTECT ENGINEERS



26.08.22  
Authorized Signatory

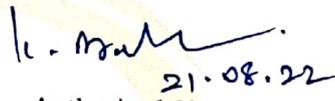


Encl :

1. Environmental Monitoring & Testing Service Reports  
( Ambient Air Quality Survey, Source Emission (Stack ) Monitoring, Noise Level Monitoring )
2. Invoice No: EPEI/2022-23/224.



**TEST REPORT**

REPORT NO :	EPE/948/2022	REPORT DATE :	21.08.2022		
ISSUED TO,	M/s. UNICAST ALLOYS ( P ) LTD ., S.F.No.98/1D,100 & 101 Part, Kurumbapalayam Village , Pollachi Taluk , Coimbatore - 642 002.				
Sample Description :	Ambient Air Quality	Sample Code :	EPE : 2549		
Sample Collected on :	17.08.2022	Test Commenced on :	18.08.2022		
Sample Received on :	17.08.2022	Test Completed on :	21.08.2022		
NAME OF THE LOCATION : On top of Scaffolding in the Open Field of Disha A Life School ( West North West )					
S.No	TEST PARAMETERS	UNIT	TEST RESULTS	LIMITS	TEST METHODS
1	Particulate Matter (Size less than 10 µm) or PM <sub>10</sub>	µg/m <sup>3</sup>	49.00	100**	IS : 5182 Part 23 2006 RA 2017
2	Particulate Matter (Size less than 2.5 µm) or PM <sub>2.5</sub>	µg/m <sup>3</sup>	16.00	60**	EPE/SOP/AA/02
3	Sulphur Dioxide (SO <sub>2</sub> )	µg/m <sup>3</sup>	7.60	80**	IS : 5182 Part 2 2001 RA 2017
4	Nitrogen Dioxide (NO <sub>2</sub> )	µg/m <sup>3</sup>	21.00	80**	IS : 5182 Part 6 2006 RA 2017
< End of Report >					
National Ambient Air Quality Standards prescribed by Ministry of Environment and Forests, Government of India vide Gazette Notification G.S.R. 826(E) dated 18.11.2009.					
**TWA : 24 hours *TWA: Annual TWA: Time Weighted Average BDL : Below Detectable Level DL: Detectable Level,					
Verified by,		For EN-PROTECT ENGINEERS,			
		 21.08.22 Authorized Signatory, ( K. Balamurugan ) Quality Manager.			
Note : The test results relate only to the items tested. The test report shall not be reproduced anywhere except in full or part format without the permission of the laboratory.* Marked is not under the Scope of our Accreditation. Retention period of test item is not more than 15 days from the date of issue of the test report unless specified by the customer.					



## TEST REPORT

Page : 1/1

REPORT NO :	EPE/949/2022	REPORT DATE :	21.08.2022
ISSUED TO,	M/s. UNICAST ALLOYS ( P ) LTD ., S.F.No.98/1D,100 & 101 Part, Kurumbapalayam Village , Pollachi Taluk , Coimbatore - 642 002.		
Sample Description :	Ambient Air Quality	Sample Code :	EPE : 2550
Sample Collected on :	17.08.2022	Test Commenced on :	18.08.2022
Sample Received on :	17.08.2022	Test Completed on :	21.08.2022

**NAME OF THE LOCATION :** On top of Scaffolding in the Open Field of Disha A Life School ( West South West )

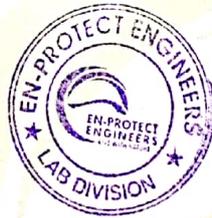
S.No	TEST PARAMETERS	UNIT	TEST RESULTS	LIMITS	TEST METHODS
1	Particulate Matter (Size less than 10 µm) or PM <sub>10</sub>	µg/m <sup>3</sup>	61.00	100**	IS : 5182 Part 23 2006 RA 2017
2	Particulate Matter (Size less than 2.5 µm) or PM <sub>2.5</sub>	µg/m <sup>3</sup>	18.20	60**	EPE/SOP/AA/02
3	Sulphur Dioxide (SO <sub>2</sub> )	µg/m <sup>3</sup>	9.00	80**	IS : 5182 Part 2 2001 RA 2017
4	Nitrogen Dioxide (NO <sub>2</sub> )	µg/m <sup>3</sup>	23.60	80**	IS : 5182 Part 6 2006 RA 2017

< End of Report >

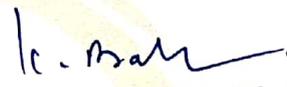
National Ambient Air Quality Standards prescribed by Ministry of Environment and Forests, Government of India vide Gazette Notification G.S.R. 826(E) dated 18.11.2009.

\*\*TWA : 24 hours \*TWA: Annual TWA: Time Weighted Average BDL : Below Detectable Level DL: Detectable Level,

Verified by,

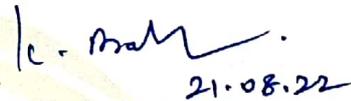
For EN-PROTECT ENGINEERS,

  
21.08.22  
Authorized Signatory,  
( K. Balamurugan )  
Quality Manager.

Note : The test results relate only to the items tested. The test report shall not be reproduced anywhere except in full or part format without the permission of the laboratory.\* Marked is not under the Scope of our Accreditation. Retention period of test item is not more than 15 days from the date of issue of the test report unless specified by the customer.

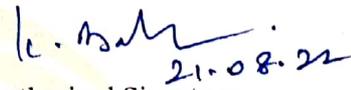
## TEST REPORT

Page : 1/1

<b>REPORT NO :</b>	<b>EPE/950/2022</b>	<b>REPORT DATE :</b>	<b>21.08.2022</b>		
<b>ISSUED TO,</b>	<b>M/s. UNICAST ALLOYS ( P ) LTD .,</b> S.F.No.98/1D,100 & 101 Part, Kurumbapalayam Village , Pollachi Taluk , Coimbatore - 642 002.				
Sample Description :	Ambient Air Quality	Sample Code :	EPE : 2551		
Sample Collected on :	17.08.2022	Test Commenced on :	18.08.2022		
Sample Received on :	17.08.2022	Test Completed on :	21.08.2022		
<b>NAME OF THE LOCATION :</b> On top of Scaffolding in the Open Field of Disha A Life School ( South West )					
S.No	TEST PARAMETERS	UNIT	TEST RESULTS	LIMITS	TEST METHODS
1	Particulate Matter (Size less than 10 µm) or PM <sub>10</sub>	µg/m <sup>3</sup>	48.00	100**	IS : 5182 Part 23 2006 RA 2017
2	Particulate Matter (Size less than 2.5 µm) or PM <sub>2.5</sub>	µg/m <sup>3</sup>	17.20	60**	EPE/SOP/AA/02
3	Sulphur Dioxide (SO <sub>2</sub> )	µg/m <sup>3</sup>	10.00	80**	IS : 5182 Part 2 2001 RA 2017
4	Nitrogen Dioxide (NO <sub>2</sub> )	µg/m <sup>3</sup>	19.60	80**	IS : 5182 Part 6 2006 RA 2017
< End of Report >					
National Ambient Air Quality Standards prescribed by Ministry of Environment and Forests, Government of India vide Gazette Notification G.S.R. 826(E) dated 18.11.2009. **TWA : 24 hours *TWA: Annual TWA: Time Weighted Average BDL : Below Detectable Level DL: Detectable Level,					
<b>Verified by,</b>			<b>For EN-PROTECT ENGINEERS,</b>		
			 21.08.22 Authorized Signatory, ( K. Balamurugan ) Quality Manager.		
Note : The test results relate only to the items tested.The test report shall not be reproduced anywhere except in full or part format without the permission of the laboratory.* Marked is not under the Scope of our Accreditation. Retention period of test item is not more than 15 days from the date of issue of the test report unless specified by the customer.					

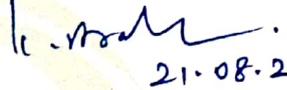
## TEST REPORT

Page : 1/1

REPORT NO :	EPE/951/2022	REPORT DATE :	21.08.2022		
ISSUED TO,	M/s. UNICAST ALLOYS ( P ) LTD ., S.F.No.98/1D,100 & 101 Part, Kurumbapalayam Village , Pollachi Taluk , Coimbatore - 642 002.				
Sample Description :	Ambient Air Quality	Sample Code :	EPE : 2552		
Sample Collected on :	17.08.2022	Test Commenced on :	18.08.2022		
Sample Received on :	17.08.2022	Test Completed on :	21.08.2022		
NAME OF THE LOCATION : On top of Scaffolding at North East corner Near Main Gate ( North East )					
S.No	TEST PARAMETERS	UNIT	TEST RESULTS	LIMITS	TEST METHODS
1	Particulate Matter (Size less than 10 µm) or PM <sub>10</sub>	µg/m <sup>3</sup>	44.00	100**	IS : 5182 Part 23 2006 RA 2017
2	Particulate Matter (Size less than 2.5 µm) or PM <sub>2.5</sub>	µg/m <sup>3</sup>	16.00	60**	EPE/SOP/AA/02
3	Sulphur Dioxide (SO <sub>2</sub> )	µg/m <sup>3</sup>	9.43	80**	IS : 5182 Part 2 2001 RA 2017
4	Nitrogen Dioxide (NO <sub>2</sub> )	µg/m <sup>3</sup>	18.83	80**	IS : 5182 Part 6 2006 RA 2017
< End of Report >					
National Ambient Air Quality Standards prescribed by Ministry of Environment and Forests, Government of India vide Gazette Notification G.S.R. 826(E) dated 18.11.2009. **TWA : 24 hours *TWA: Annual TWA: Time Weighted Average BDL : Below Detectable Level DL: Detectable Level,					
Verified by,			For EN-PROTECT ENGINEERS,		
			 21.08.22 Authorized Signatory, ( K. Balamurugan ) Quality Manager.		
					
<small>Note : The test results relate only to the items tested. The test report shall not be reproduced anywhere except in full or part format without the permission of the laboratory.* Marked is not under the Scope of our Accreditation. Retention period of test item is not more than 15 days from the date of issue of the test report unless specified by the customer.</small>					

## TEST REPORT

Page : 1/1

REPORT NO :	EPE/952/2022	REPORT DATE :	21.08.2022		
ISSUED TO,	M/s. UNICAST ALLOYS ( P ) LTD ., S.F.No.98/1D,100 & 101 Part, Kurumbapalayam Village , Pollachi Taluk , Coimbatore - 642 002.				
Sample Description :	Ambient Air Quality	Sample Code :	EPE : 2553		
Sample Collected on :	17.08.2022	Test Commenced on :	18.08.2022		
Sample Received on :	17.08.2022	Test Completed on :	21.08.2022		
NAME OF THE LOCATION : On top of Scaffolding Near Workers Quarters ( South East )					
S.No	TEST PARAMETERS	UNIT	TEST RESULTS	LIMITS	TEST METHODS
1	Particulate Matter (Size less than 10 µm) or PM <sub>10</sub>	µg/m <sup>3</sup>	52.00	100**	IS : 5182 Part 23 2006 RA 2017
2	Particulate Matter (Size less than 2.5 µm) or PM <sub>2.5</sub>	µg/m <sup>3</sup>	21.00	60**	EPE/SOP/AA/02
3	Sulphur Dioxide (SO <sub>2</sub> )	µg/m <sup>3</sup>	8.80	80**	IS : 5182 Part 2 2001 RA 2017
4	Nitrogen Dioxide (NO <sub>2</sub> )	µg/m <sup>3</sup>	17.00	80**	IS : 5182 Part 6 2006 RA 2017
< End of Report >					
National Ambient Air Quality Standards prescribed by Ministry of Environment and Forests, Government of India vide Gazette Notification G.S.R. 826(E) dated 18.11.2009.					
**TWA : 24 hours *TWA: Annual TWA: Time Weighted Average BDL : Below Detectable Level DL: Detectable Level,					
Verified by,			For EN-PROTECT ENGINEERS,		
			 21.08.22		
			 Authorized Signatory, ( K. Balamurugan ) Quality Manager.		
<small>Note : The test results relate only to the items tested. The test report shall not be reproduced anywhere except in full or part format without the permission of the laboratory.* Marked is not under the Scope of our Accreditation. Retention period of test item is not more than 15 days from the date of issue of the test report unless specified by the customer.</small>					

## TEST REPORT

Page : 1/1

REPORT NO :	EPE/953/2022	REPORT DATE :	21.08.2022
ISSUED TO,	M/s. UNICAST ALLOYS ( P ) LTD ., S.F.No.98/1D,100 & 101 Part, Kurumbapalayam Village , Pollachi Taluk , Coimbatore - 642 002.		
Sample Description :	Stack Monitoring	Sample Code :	EPE : 2554
Samples Collected on :	17.08.2022	Test Commenced on :	18.08.2022
Sample Received on :	17.08.2022	Test Completed on :	21.08.2022
Instrument Used :	Stack Monitoring Kit - PEM/SMK10		

### STACK EMISSION SOURCE : INDUCTION FURNACE 1.5 Tons/hr (After Venturi Wet Scrubber )

S.NO	DESCRIPTION	UNIT	TEST RESULTS	TEST METHODS
1	Source Make / ID	...	...	...
2	Stack Height from Ground Level	m	30.0	...
3	Port Hole Height from Ground Level	m	9.0	...
4	Stack Diameter	m	0.80	...
5	Ambient Temperature	°C	28.0	IS:11255 PART 3 2008 RA 2018
6	Stack Temperature	°C	38.0	IS:11255 PART 3 2008 RA 2018
7	Stack Velocity	m/sec	7.32	IS:11255 PART 3 2008 RA 2018
8	Gas Discharge	Nm <sup>3</sup> /hr	12240.0	IS:11255 PART 3 2008 RA 2018
9	Suspended Particulate Matter (SPM)	mg/Nm <sup>3</sup>	24.00	IS:11255 PART 1 1985 RA 2019
10	Sulphur Dioxide (SO <sub>2</sub> )	mg/Nm <sup>3</sup>	5.10	IS:11255 PART 2 1985 RA 2019
11	Oxides of Nitrogen (NO <sub>2</sub> )	mg/Nm <sup>3</sup>	6.55	IS:11255 PART 7 2005 RA 2017
12	Carbon Monoxide (CO)	% (v/v)	BDL ( D.L: 0.2 )	IS:13270 1992 RA 2019

< End of Report >

### Permissible Limits for Emission Source

S.NO:	PARAMETERS	UNIT	TNPCB Norms.
1	Suspended Particulate Matter (SPM)	mg/Nm <sup>3</sup>	150.0
2	Carbon Monoxide (CO)	% (v/v)	1.0

BDL : Below Detectable Level D.L : Detectable Level

Verified by,




For EN-PROTECT ENGINEERS,

*K. Balamurugan*  
21.08.22  
Authorized Signatory,  
( K. Balamurugan )  
Quality Manager.

Note : The test results relate only to the items tested. The test report shall not be reproduced anywhere except in full or part format without the permission of the laboratory.\* Marked is not under the Scope of our Accreditation. Retention period of test item is not more than 15 days from the date of issue of the test report unless specified by the customer.

## TEST REPORT

Page : 1/1

REPORT NO :	EPE/954/2022	REPORT DATE :	21.08.2022
ISSUED TO,	M/s. UNICAST ALLOYS ( P ) LTD ., S.F.No.98/1D,100 & 101 Part, Kurumbapalayam Village , Pollachi Taluk , Coimbatore - 642 002.		
Sample Description :	Stack Monitoring	Sample Code :	EPE : 2555
Samples Collected on :	17.08.2022	Test Commenced on :	18.08.2022
Sample Received on :	17.08.2022	Test Completed on :	21.08.2022
Instrument Used :	Stack Monitoring Kit - PEM/SMK10		

### STACK EMISSION SOURCE : SHOT BLAST M/c - II ( 1.0 Tons ) ( After Cassette Type Dust Collector )

S.NO	DESCRIPTION	UNIT	TEST RESULTS	TEST METHODS
1	Source Make / ID	...	...	...
2	Stack Height from Ground Level	m	5.6	...
3	Port Hole Height from Ground Level	m	4.2	...
4	Stack Diameter	m	0.40	...
5	Ambient Temperature	°C	28.0	IS:11255 PART 3 2008 RA 2018
6	Stack Temperature	°C	37.0	IS:11255 PART 3 2008 RA 2018
7	Stack Velocity	m/sec	8.24	IS:11255 PART 3 2008 RA 2018
8	Gas Discharge	Nm <sup>3</sup> /hr	3313.0	IS:11255 PART 3 2008 RA 2018
9	Suspended Particulate Matter (SPM)	mg/Nm <sup>3</sup>	35.50	IS:11255 PART 1 1985 RA 2019
10	Sulphur Dioxide (SO <sub>2</sub> )	mg/Nm <sup>3</sup>	BDL ( D.L: 5.0 )	IS:11255 PART 2 1985 RA 2019
11	Oxides of Nitrogen (NO <sub>2</sub> )	mg/Nm <sup>3</sup>	6.00	IS:11255 PART 7 2005 RA 2017
12	Carbon Monoxide (CO)	% (v/v)	BDL ( D.L: 0.2 )	IS:13270 1992 RA 2019

< End of Report >

### Permissible Limits for Emission Source

S.NO:	PARAMETERS	UNIT	TNPCB Norms.
1	Suspended Particulate Matter(SPM)	mg/Nm <sup>3</sup>	150.0
2	Carbon Monoxide (CO)	% (v/v)	1.0

BDL : Below Detectable Level D.L : Detectable Level

Verified by,




For EN-PROTECT ENGINEERS,

*K. Balamurugan*  
21.08.22  
Authorized Signatory,  
( K. Balamurugan )  
Quality Manager.

Note : The test results relate only to the items tested. The test report shall not be reproduced anywhere except in full or part format without the permission of the laboratory. \* Marked is not under the Scope of our Accreditation. Retention period of test item is not more than 15 days from the date of issue of the test report unless specified by the customer.

## TEST REPORT

REPORT NO :	EPE/955/2022	REPORT DATE :	21.08.2022
ISSUED TO,	M/s. UNICAST ALLOYS ( P ) LTD ., S.F.No.98/1D,100 & 101 Part, Kurumbapalayam Village , Pollachi Taluk , Coimbatore - 642 002.		
Sample Description :	Stack Monitoring	Sample Code :	EPE : 2556
Samples Collected on :	17.08.2022	Test Commenced on :	18.08.2022
Sample Received on :	17.08.2022	Test Completed on :	21.08.2022
Instrument Used :	Stack Monitoring Kit - PEM/SMK10		

### STACK EMISSION SOURCE : SAND PLANT ( After Cyclone Separator & Pulse Jet Type Dust Collector )

S.NO	DESCRIPTION	UNIT	TEST RESULTS	TEST METHODS
1	Source Make / ID	...	...	...
2	Stack Height from Ground Level	m	11.75	...
3	Port Hole Height from Ground Level	m	7.6	...
4	Stack Diameter	m	0.80	...
5	Ambient Temperature	°C	28.0	IS:11255 PART 3 2008 RA 2018
6	Stack Temperature	°C	37.0	IS:11255 PART 3 2008 RA 2018
7	Stack Velocity	m/sec	7.20	IS:11255 PART 3 2008 RA 2018
8	Gas Discharge	Nm <sup>3</sup> /hr	12301.0	IS:11255 PART 3 2008 RA 2018
9	Suspended Particulate Matter (SPM)	mg/Nm <sup>3</sup>	40.00	IS:11255 PART 1 1985 RA 2019
10	Sulphur Dioxide (SO <sub>2</sub> )	mg/Nm <sup>3</sup>	BDL ( D.L: 5.0 )	IS:11255 PART 2 1985 RA 2019
11	Oxides of Nitrogen (NO <sub>2</sub> )	mg/Nm <sup>3</sup>	6.10	IS:11255 PART 7 2005 RA 2017
12	Carbon Monoxide (CO)	% (v/v)	BDL ( D.L: 0.2 )	IS:13270 1992 RA 2019

< End of Report >

### Permissible Limits for Emission Source

S.NO:	PARAMETERS	UNIT	TNPCB Norms.
1	Suspended Particulate Matter (SPM)	mg/Nm <sup>3</sup>	150.0
2	Carbon Monoxide (CO)	% (v/v)	1.0

BDL : Below Detectable Level D.L : Detectable Level

Verified by,




For EN-PROTECT ENGINEERS,

*K. Balamurugan*  
21.08.22  
Authorized Signatory,  
( K. Balamurugan )  
Quality Manager.

Note : The test results relate only to the items tested. The test report shall not be reproduced anywhere except in full or part format without the permission of the laboratory. \* Marked is not under the Scope of our Accreditation. Retention period of test item is not more than 15 days from the date of issue of the test report unless specified by the customer.

## TEST REPORT

REPORT NO :	EPE/956/2022	REPORT DATE :	21.08.2022
ISSUED TO,	M/s. UNICAST ALLOYS ( P ) LTD ., S.F.No.98/1D,100 & 101 Part, Kurumbapalayam Village , Pollachi Taluk , Coimbatore - 642 002.		
Sample Description :	Stack Monitoring	Sample Code :	EPE : 2557
Samples Collected on :	17.08.2022	Test Commenced on :	18.08.2022
Sample Received on :	17.08.2022	Test Completed on :	21.08.2022
Instrument Used :	Stack Monitoring Kit - PEM/SMK10		

### STACK EMISSION SOURCE : GRINDING M/c ( After Dust Collector )

S.NO	DESCRIPTION	UNIT	TEST RESULTS	TEST METHODS
1	Source Make / ID	...	...	...
2	Stack Height from Ground Level	m	13.6	...
3	Port Hole Height from Ground Level	m	9.0	...
4	Stack Diameter	m	0.40	...
5	Ambient Temperature	°C	28.0	IS:11255 PART 3 2008 RA 2018
6	Stack Temperature	°C	36.0	IS:11255 PART 3 2008 RA 2018
7	Stack Velocity	m/sec	8.20	IS:11255 PART 3 2008 RA 2018
8	Gas Discharge	Nm <sup>3</sup> /hr	3090.0	IS:11255 PART 3 2008 RA 2018
9	Suspended Particulate Matter (SPM)	mg/Nm <sup>3</sup>	29.00	IS:11255 PART 1 1985 RA 2019
10	Sulphur Dioxide (SO <sub>2</sub> )	mg/Nm <sup>3</sup>	BDL ( D.L: 5.0 )	IS:11255 PART 2 1985 RA 2019
11	Oxides of Nitrogen (NO <sub>2</sub> )	mg/Nm <sup>3</sup>	6.23	IS:11255 PART 7 2005 RA 2017
12	Carbon Monoxide (CO)	% (v/v)	BDL ( D.L: 0.2 )	IS:13270 1992 RA 2019

< End of Report >

### Permissible Limits for Emission Source

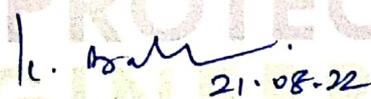
S.NO:	PARAMETERS	UNIT	TNPCB Norms.
1	Suspended Particulate Matter(SPM)	mg/Nm <sup>3</sup>	150.0
2	Carbon Monoxide (CO)	% (v/v)	1.0

BDL : Below Detectable Level D.L : Detectable Level

Verified by,




For EN-PROTECT ENGINEERS,

  
21.08.22

Authorized Signatory,  
( K. Balamurugan )  
Quality Manager.

Note : The test results relate only to the items tested. The test report shall not be reproduced anywhere except in full or part format without the permission of the laboratory. \* Marked is not under the Scope of our Accreditation. Retention period of test item is not more than 15 days from the date of issue of the test report unless specified by the customer.

## TEST REPORT

Page : 1/1

REPORT NO :	EPE/957/2022	REPORT DATE :	21.08.2022
ISSUED TO,	M/s. UNICAST ALLOYS ( P ) LTD ., S.F.No.98/1D,100 & 101 Part, Kurumbapalayam Village , Pollachi Taluk , Coimbatore - 642 002.		
Sample Description :	Stack Monitoring	Sample Code :	EPE : 2558
Samples Collected on :	17.08.2022	Test Commenced on :	18.08.2022
Sample Received on :	17.08.2022	Test Completed on :	21.08.2022
Instrument Used :	Stack Monitoring Kit - PEM/SMK10		

### STACK EMISSION SOURCE : SHOT BLAST M/c - 1.0 Tons ( After Dust Collector )

S.NO	DESCRIPTION	UNIT	TEST RESULTS	TEST METHODS
1	Source Make / ID	...	...	...
2	Stack Height from Ground Level	m	9.1	...
3	Port Hole Height from Ground Level	m	4.9	...
4	Stack Diameter	m	0.40	...
5	Ambient Temperature	°C	28.0	IS:11255 PART 3 2008 RA 2018
6	Stack Temperature	°C	34.0	IS:11255 PART 3 2008 RA 2018
7	Stack Velocity	m/sec	10.80	IS:11255 PART 3 2008 RA 2018
8	Gas Discharge	Nm <sup>3</sup> /hr	4130.0	IS:11255 PART 3 2008 RA 2018
9	Suspended Particulate Matter (SPM)	mg/Nm <sup>3</sup>	36.00	IS:11255 PART 1 1985 RA 2019
10	Sulphur Dioxide (SO <sub>2</sub> )	mg/Nm <sup>3</sup>	BDL ( D.L: 5.0 )	IS:11255 PART 2 1985 RA 2019
11	Oxides of Nitrogen (NO <sub>2</sub> )	mg/Nm <sup>3</sup>	7.00	IS:11255 PART 7 2005 RA 2017
12	Carbon Monoxide (CO)	% (v/v)	BDL ( D.L: 0.2 )	IS:13270 1992 RA 2019

< End of Report >

### Permissible Limits for Emission Source

S.NO:	PARAMETERS	UNIT	TNPCB Norms.
1	Suspended Particulate Matter (SPM)	mg/Nm <sup>3</sup>	150.0
2	Carbon Monoxide (CO)	% (v/v)	1.0

BDL : Below Detectable Level D.L : Detectable Level

Verified by,




For EN-PROTECT ENGINEERS,

*K. Balamurugan*  
21-08-22  
Authorized Signatory,  
( K. Balamurugan )  
Quality Manager.

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**TEST REPORT**

REPORT NO :	EPE/958/2022	REPORT DATE :	21.08.2022
ISSUED TO,	M/s. UNICAST ALLOYS ( P ) LTD ., S.F.No.98/1D,100 & 101 Part, Kurumbapalayam Village , Pollachi Taluk , Coimbatore - 642 002.		
Sample Description :	Ambient Noise Level - Day Time	Sample Code :	EPE : 2559-2563
Monitoring On :	17.08.2022	Commenced On :	18.08.2022
Instrument Used :	Sound Level Meter ( LUTRON - DSL 4010 )	Sl. No :	Q670216

Sl.No.	NAME OF THE LOCATIONS	DAY TIME	
		Minimum.dB (A)	Maximum.dB (A)
1	North West Side of the Unit	56.8	58.2
2	West Side of the Unit	51.6	54.7
3	South West Side of the Unit	55.8	60.2
4	Near Main Gate	57.4	59.1
5	Near Workers Quarters	52.4	55.5

< End of Report >

**Permissible Limits for Noise Level in dB (A) at Ambient - Day Time**

*TNPCC Standards ( Industrial Area )	75.0
*Reference Method	EPE/SOP/NL/01

Verified by,





For EN-PROTECT ENGINEERS,

  
21-08-22

Authorized Signatory,  
( K. Balamurugan )  
Quality Manager.

Note : The test results relate only to the items tested. The test report shall not be reproduced anywhere except in full or part format without the permission of the laboratory. \* Marked is not under the Scope of our Accreditation. Retention period of test item is not more than 15 days from the date of issue of the test report unless specified by the customer.

**COUNSEL FOR 1<sup>ST</sup> & 2<sup>ND</sup> RESPONDENT  
BEFORE THE NATIONAL GREEN  
TRIBUNAL (SZ) CHENNAI**

**Appeal No. 36 of 2022**

**INDEX TO TYPED SET OF  
PAPERS FILED  
BY 1<sup>ST</sup> & 2<sup>ND</sup> RESPONDENT**

**M/s.R. BHARATH KUMAR  
(Ms.1232/1993)  
V.AYYAPPARAJA (Ms.412/2001)  
Counsel for 1<sup>st</sup> & 2<sup>nd</sup> Respondent**